

Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations/observations contained in Eleventh Report (Thirteenth Lok Sabha) on the Demands for Grants 2001-2002 of the Ministry of Labour.

- (ii) Statement showing further action taken by the Government on the recommendations contained in Seventeenth Action Taken Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations contained in Twelfth Report (Thirteenth Lok Sabha) on the Demands for Grants (2001-2002) - Ministry of Social Justice and Empowerment.
- (iii) Statement showing further action taken by the Government on the recommendations contained in Eighteenth Action Taken Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations contained in Thirteenth Report (Thirteenth Lok Sabha) on the Demands for Grants, 2001-2002 of the Ministry of Tribal Affairs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Closing down of Fertilizer Plants of Hindustan Fertilizer Corporation and Fertilizer Corporation of India

SHRI DIPANKAR MUKHERJEE (West Bengal): I beg to call the attention of the Minister of Chemicals and Fertilizers to the closing down of fertilizer plants of Hindustan Fertilizer Corporation and the Fertilizer Corporation of India, particularly, in the Eastern Region of the country.

THE DEPUTY CHAIRMAN: Now, before the hon. Minister makes his statement, as we have decided that we will have more Calling Attentions in the coming days, I would like this debate to be completed within one hour. I request Dipankarji to make his points in 10 to 15 minutes. Then, those who want to speak should just put their questions, so that we can complete this within one hour.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): Madam, the Government has given serious consideration to the revival of Hindustan Fertilizer Corporation Limited (HFC) and Fertilizer Corporation of India Ltd. (FCI). The complexities relating to the revival of these Public Sector Undertakings (PSUs) arose on account of outdated technologies with serious mismatch in equipment, inherent design and equipment deficiencies, intrinsic disadvantages in process technology, surplus manpower and huge accumulated losses thereby requiring large investments without any commensurate results in terms of sustained and viable operations of the plants.

In May, 2001, a Group of Ministers was constituted to examine the comprehensive rehabilitation proposals in respect of the remaining units of HFC and FCI. The recommendations of the GoM were considered by the Cabinet on 18.7.2002 and 5.9.2002, and it has been decided to close down the entire HFC and FCI, excepting its Jodhpur Mining Organisation. While taking this decision, the technology as well as feedstock-related issues, in the context of cost of production, the likely impact on the Budget and the availability of urea in the country were taken into account. Today, only the gas based units are financially and functionally efficient and internationally competitive.

At the time of closure, none of the units of FCI and HFC was in operation. The Haldia Fertilizer Project of HFC, though mechanically completed in 1979, could never be commissioned. The operations of Durgapur unit have remained suspended since 1997. The operations of Barauni unit of HFC, and Ramagundam and Talcher units of FCI have been suspended since 1999. The Gorakhpur unit of FCI was shut down in 1990. The Sindri unit is lying closed since March, 2002. Of the various units of HFC and FCI, only the Sindri unit of FCI was in production during 1999-2000 to 2001-02 and even this unit produced only 0.76 lakh MT during 2001-02 which is equivalent to 0.38 % of the urea consumption in the country. Thus the production or non-production of urea by the units of FCI and HFC had no significant impact on the availability of fertilizers in the country.

FCI and HFC have been making losses since inception. Their accumulated losses as on 31.3.2002 stood at Rs.7,921 crores and Rs.6,725 crores respectively. The Government has so far extended Plan/non-Plan support including equity to these companies amounting to Rs.3,042.28 crores and Rs.2,273.75 crores respectively up to 31.3.2002. For 2002-03, a Budgetary provision of Rs.121 crores from FCI and Rs.87 crores for HFC has been made.

In implementation of the decision of the Government -- taken on 5.9.2002 -- to close down the entire HFC and FCI, excepting its Jodhpur Mining Organisation, these companies have circulated the Voluntary Separation Scheme (VSS) amongst their employees giving them three months' notice to avail the scheme failing which they will be entitled for retrenchment benefits. The scheme of VSS is as per the standing norms of the Department of Public Enterprises. The total number of employees as on 30.9.02 are 4,884 in respect of HFC and 5,712 in the case of FCI. The expenditure involved for VSS is estimated at Rs.301.25 crores for HFC and Rs.390 crores for FCI. In the normal course, upon closure of the units, the schools, dispensaries etc. should be closed and employees be asked to vacate the company quarters forthwith. However, taking into consideration the suggestions of the hon. Members of Parliament and related employees associations, FCI and HFC have decided to extend the following concessions to their employees after their release under VSS:

Permission to retain company quarters till the end of the current academic session (April 2003);

Continuation of the schools and dispensaries (at reduced scales) till the end of the current academic session.

It is also for information that the country is almost self-sufficient in urea. Total availability in 2001-02 was 216 lakh MT (inclusive of 2 lakh MT of imported urea) and the consumption has been 199 lakh MT.

In addition, from the year 2005-06 onwards, 16.52 lakh MT of urea from Oman-India Fertilizer Company (OMIFCO) is expected to become available which the Government is committed to buy back on a pre-determined long term fixed price. Further, the expansion projects of KRIBHCO at Hazira and RCF at Thal are also under consideration.

So far as availability of urea in different parts of the country, including the eastern region, is concerned, supply is ensured to all the States at uniform Statutory Sale Price and no State is allowed to suffer from shortage of fertilizers. Based on the above, the decision to close HFC and FCI will have no impact on the availability of urea in these States. Government will ensure that in future also, fertilizers remain available in the various parts of the country adequately at uniform price.

SHRI DIPANKAR MUKHERJEE: Madam, I am a little afraid today to raise this issue. During this Session, there was a Calling-Attention Motion

in the Lok Sabha on 25th and there was a lot of furore in that House. There was, more or less, a unanimity, cutting across party lines, that there should be a review of this decision of closure of Hindustan Fertilizer Corporation Ltd. and Fertilizer Corporation of India Ltd. which include, apart from fertilizer units, a fertilizer promotion and agricultural research unit also, which produces bio fertilizer, Mr. Minister. On 26th, we had a special mention here, and the hon. Chairman was kind enough to direct, that the requests of the Members led by Shri Lalu Prasad be considered by the Government. What I understand, the impact of all this, was a review meeting on 27th of November by the Ministry, headed by a Joint Secretary, and the decisions were, Madam Deputy Chairperson, I invite your attention. *(Interruptions)*

THE DEPUTY CHAIRMAN: I am arranging the names.

SHRI DIPANKAR MUKHERJEE : After the direction from the Chair on 26th that the decision to close down these units should be reviewed, the impact, the result, I understand, if I am wrong, the Minister may contradict me, was a meeting by the Ministry headed by a Joint Secretary, where all sorts of decisions were taken. Some of them, I can cite. This is the result मुझे लग रहा है, पता नहीं आज अगर मैं बात करूँ, कल कोई दूसरी मीटिंग मिनिस्ट्री में हो और उसमें यह डिजिजन हो जाए कि जिसने बोला है उसको "पोटा" में डाल दो। What are the decisions? "To keep a check on unauthorised occupation and to reinforce general administration, the Ministry will write to consult the State authorities for deputing one magistrate and one Police officer, on deputation basis, at the units of Hindustan Fertilizer till the Liquidator takes over". उस के बाद आर्मी तो नहीं भेजेगे ? Sir, I am asking the Minister, through you; are those people, who are working there, criminals? These units were set up when, perhaps, some of us were not even born. The FCI was born in 1949-50. And, for getting the quarters of these people vacated, you are sending the Police and the District Magistrate! Then, it is said here, "All-out efforts are made to see to it that electricity and water are disconnected by 31.12.2002" - I wish the same efforts were made to revive these units - by 20th December, a Voluntary Superannuation Scheme - so magnanimous is the Government - is there for these 12,000 employees, and by 31st December - unless you take the VSS - closure is not there - electricity and water are disconnected, with the completion of disposal of hazardous chemicals. This should be immediately taken up with the electricity suppliers. Now, these are the issues. Hospitals are to be closed! He has now been very kind enough to say that hospitals will be there. One of the decisions was that the hospitals should be closed by 31.12.02, in the township of 12,000 employees. Now,

this is what I am afraid of. What exactly is the Executive aiming at? After such a thing in the Lok Sabha, and after such a thing in the Rajya Sabha, how can some people take such decisions? Madam, the hon. Minister of State is sitting here. I have got a copy of his letter to the hon. Prime Minister; he is asking the Prime Minister to review the decision of closure of the Durgapur unit, because gas will be available shortly instead of Naphtha. In spite of that, it is being closed. Who is running this Ministry? Who is running this Government? And the other thing in which, Madam, you will be interested is bio-fertilizer. We were talking about all these fertilizer units. काम नहीं करता, बंद कर दिया, यह सब बहुत सुन लिया। Now the Government's policy is to have bio-fertiliser. If you supplement bio-fertilizers with fertilizers, the production can be increased by 20%. हम लोग बायो फर्टीलाइजर चाहते हैं। And, what is the decision of 27th November? It is, "The Soil Testing Laboratories, the bio-fertiliser units, the Krishi Vigyan Kendras" - which are housed in rented accommodation - "should be dismantled. Efforts should be made to sell this through MSTC". There is a policy of the Ministry of Agriculture that after taking the approval of the competent authority, the Government will be giving grant-in-aid to have bio-fertiliser units. Eight bio-fertilizer units are in HFC-two in West Bengal, one in Bihar, two in Madhya Pradesh, one in Orissa and one in Assam. Why should these bio-fertilizer units be closed down? Has anyone thought over it? अंधेर नगरी, चौपट राजा, टके सेर भाजी, टके सेर खाजा - यही तो चल रहा है; bio-fertiliser units will be closed down! ...*(व्यवधान)*... इसी चक्कर में तो फर्टीलाइजर यूनिट्स बंद हो रहे हैं। I want to ask you, Mr. Minister. Have you declared a war against these units, these companies, these employees and these States? Is it a state of virtual war?

SHRI SUKH DEV SINGH DHINDSA: No, not at all.

SHRI DIPANKAR MUKHERJEE: If it is not a war, then why are such things being taken up? I understand that some of the people in your Ministry say, मिनिस्टर क्या बोलता है और कोई क्या बोलता है, डिजीजन हो गया तो हो गया। फिर हम किस बात के लिए आलोचना कर रहे हैं? If that is the thing, if bio-fertilizer units are also going to be closed, can you justify it? Is there any thinking on this?

SHRI SUKH DEV SINGH DHINDSA: I will reply to you.

SHRI DIPANKAR MUKHERJEE: You may reply to it. But is there anyone who will listen to that? You talked to me some time back, when the Sindri unit was not running, the Joint Secretary would talk to me about

this; I said that I was prepared to go there and see how this unit could be run; it could be run on 95% capacity utilisation. The Joint Secretary didn't even bother to contact me afterwards. So, who is listening to whom?

Madam, now, I come to the statement which is full of contradictions, and, I am sure, it is misleading the House. I come to the general issue of production and availability. The Minister says that the country is self-sufficient today because production is 216 lakh tonnes; the consumption is 199 lakh tonnes. And, what is the Prime Minister's thinking on the Plan growth? Is it 10%, 8% or 4%? What is the growth anticipated for the next five years? 8%? वर्ष 98-99 में 10 परसेंट growth लीजिए। The annual consumption at that time was 204 lakh tonnes, which is more than 199 lakh tonnes. It was 204 lakh MT. क्या ? उस इयर में, there was a ten per cent growth in the consumption of urea. The next two years were a lean period, a lean period of economy which cannot be envisaged. As a matter of fact, in the next year, the consumption came down. If the rate of growth is 10 per cent, by 2006-7, your consumption will be to the tune of 31 million tonnes. Madam, the consumption will be 31 million tonnes. He is talking only about today, not of the next five years. 8 परसेंट ग्रोथ लगा लीजिए, 5 परसेंट ग्रोथ लगा लीजिए । The consumption will go up to 31 million tonnes, if the rate of growth is 10 per cent. What will be the availability then? Right now, your capacity is 21 million tonnes. When these plants are closed, there would be a reduction in capacity by 2.5 million tonnes. Then, you are left with 19 million tonnes. Now, somewhere in the statement, you have said that naphtha is not viable. If all naphtha plants - forget about the Hindustan Fertilizer and the Fertilizer Corporation - are inefficient and unviable, then the capacity would come down by 9.5 million tonnes, in all. Then, what would be the capacity left with you? It would be 12 million tonnes. What is your requirement? It is 31 million tonnes. How will you make up that deficit? उस वक्त तक न आप रहेंगे, न मैं रहूंगा, न ब्यूरोक्रेट्स रहेंगे, न कुछ रहेगा ।

उपसभापति : न चेयर रहेगी ।

श्री दीपाकर मुखर्जी : चेयर रहेगी । Madam, you look at these things. I had raised this seven years back - as a Member of the Consultative Committee - when we imported 28 lakh tonnes. Today, the growth rate has come down. The economy is not in that position. There is lean economy season. On this basis, someone assumes अभी जो है, ठीक है, अभी इम्पोर्ट नहीं कर रहे हैं । After five years, if you have to import 19 million tonnes or 15 million tonnes or 10 million tonnes - as per your paper, I remember, in the Consultative Committee, you said that we would have to import 10 million

tonnes - then do you have the capacity to import? Have you seen the port capacity, the congestion at the ports? Is it possible to import? Who is going to benefit from it? Sardar Saheb, I appeal to you, please think over what is being talked about. We will not have any growth. 10 मिलियन टन अगर इम्पोर्ट होगा तो किसका फायदा होगा? दस मिलियन टन इम्पोर्ट करने के लिए आज जो बोल रहे हैं कि इम्पोर्ट प्राइस इज़ लैस, I know you will come with the reply, some *chit* will come that the imported price is less. You know how much surplus is available in the world market today. It is 16 million tonnes. Forget about my figures. Even if you have to import 8 million tonnes, which is 50 per cent of the world surplus, then will you be able to keep the domestic price at the same level as it is today? Immediately, the international price will increase. Everybody knows it. The moment you decide that these plants are going to be closed - you have said in the statement that all naphtha based plants will be closed - then the world market will know. It happens. Is there any long term planning in this regard? What is the option? I know, someone is involved. When I speak today - I am speaking from my experience; I have worked in this field - it will be my last speech on fertilizer. कई लोग मुझे फर्टिलाइजर मुखर्जी कहते हैं । I have spent 15 years in that. I know how the Fertilizer Corporation was formed. Today, you are saying that right from the beginning, the Hindustan Fertilizer and the Fertilizer Corporation have been running on loss. The Fertilizer Corporation was a total entity, including Nangal, Bhatinda, and all. When it was split in 1977 - some of us and some of those who are now on the treasury benches - they were ruling at that time also - we told, the fertilizer employees told, that this was very wrong decisions. Good, profitable, profit-making, technologically advanced टेक्नोलॉजी, उसको सेपरेट कर दिया और जो सिक इंडिजिनस टेक्नोलॉजी है, जिन्हें आप डेवलप करने की कोशिश कर रहे हैं, उन्हें भी अलग कर दिया After that, there was no development. I wish the amount of efforts, the amount of priority, the expeditiousness and the alacrity which you have shown in making these programmes as to how to hound-out 12,000 employees, had been shown for the revival. If I talk about revival, I can talk about each unit, including Ramagundam. Mr. Ramachandraiah is sitting here. I have talked to him many times. I don't want a power plant out of the Fertilizer Corporation of Ramagundam. But, anyway, that is not the point. I don't have much time. My point is, this is a short-term prescription. It is no prescription at all. By doing this, we are likely to fall into a debt trap; we are going to fall into an import trap, of fertilizers. Then, what are we suggesting? There is a consensus on this. When Barnala Saheb was there, I had discussed it with him; I have discussed with you also. पता नहीं क्या हो गया है, आप लोग आजकल

कुछ इम्पोर्ट्स ही नहीं देते हैं । I resigned from the Consultative Committee also. Please review it. For eight years, I had been a Member of that Committee. Please review it. रियू करने में क्या जाता है । What should you have? नेप्था नहीं चलेगा, गैस आएगा । Is it because in the whole of eastern region, you don't have any gas? Yes, the eastern region didn't have that much of clout. कहाँ गए नीतीश दगैरह सब ? नीतीश बाबू हैं, लालू बाबू हैं, सब हैं, हम लोग हैं, हम लोगों में कोई क्लाइमेट नहीं रहा । गैस का पाइपलाइन, बॉम्बे हाई का पाइपलाइन नार्थ जोन में पहुँचा गया, मध्य प्रदेश में पहुँचा, लेकिन ईस्टर्न जोन के किसी स्टेट में नहीं पहुँचा । मध्य प्रदेश पहुँचा लेकिन ईस्टर्न जोन की किसी स्टेट में नहीं पहुँचा । बंगाल, बिहार, उड़ीसा, झारखंड, नहीं पहुँचा । इसलिए वहाँ गैस नहीं रहेगी, इससे वहाँ फर्टिलाइजर नहीं मिलेगा । हम लोगों ने यह कहा कि, Experts say, not me, that it is always cost effective to have a brown field plant. When Mr. Prabhu was the Minister, he had agreed and I have got it in writing-it is better to have a brown field plant than a green field plant. नया यूनिट मत लगाइए, अभी गैस भी आएगी । सरदार साहब कह रहे हैं कि नया प्लांट तब आएगा, जब गैस आएगी, तब फर्टिलाइजर बनाएंगे, फिर हम लैंड लेंगे, फिर हम इन्फ्रास्ट्रक्चर लेंगे । आपको मालूम है हल्दिया फर्टिलाइजर में 20 मेगावाट का गैस टरबाइन है? Do you know what infrastructure this Durgapur Plant has? सिन्दरी का पावर प्लांट कितना बड़ा है, आपको मालूम है? Are you going to bombard and finish it by putting up a liquidator? I have some information that these units would be sold as scrap, for Rs.200 crores and some share would go to some people. Is it correct? Are you going to witness this type of scandals here too? Do you want to preside over another scam right now? Can you think of it? Does fertiliser mean only urea and ammonia? What about the infrastructure attached to its production?

आज गैस नहीं है, इसलिए आपने बंद कर दिया, कल गैस आएगी, कल अगर आप नया प्लांट बनाएंगे तो फिर आपको लैंड लेना पड़ेगा, फिर नया टाउनशिप बनाना पड़ेगा, फिर नया हॉस्पिटल बनाना पड़ेगा, फिर नया पावर प्लांट बनाना पड़ेगा । What is the infrastructure cost? Thirty per cent. It is the major cost. It is in the national interest to have brown field plants. But there is a lobby. That lobby wants import of fertiliser. They want green field plants tomorrow. जब लॉग-टर्म फर्टिलाइजर पालिसी होगी, तो 10 परसेंट जाएगा । पूरा हिंदुस्तान आज 10 परसेंट पर चल रहा है । जितनी कॉस्ट होगी, उसका 10 परसेंट जाएगा । Are you going to allow this? सरदार साहब, आप तो एक किसान हैं, How do you say that its availability will be ensured? Today, the availability is ensured because-whatever you or we blame, we had envisaged a welfare State. In that welfare State, it was ensured that there would be Essential Commodities Act. As per the essential commodities' allocation, every State is allocated a quota in fertilizers. There is freight subsidy in it, so that every farmer, in every corner of this country gets urea at the same price. Now, a 'free market economy'

has started. The essential commodities' allocation is going to be abolished. Are you going to assure us here that the essential commodities' allocation would remain and the freight subsidy also would remain? Is there any phased plan for de-administering the essential commodities' allocation? Is it a fact that by 2004-05, there would not be any freight subsidy? Then how do you say that the farmer would be protected? बंगाल को छोड़िए आप । बंगाल, बिहार, उड़ीसा, झारखंड के फार्मर्स को बाहर से यूरिया आएगा, फ्रेट सब्सिडी नहीं रहेगी, इसेशियल कमोडिटी एलोकेशन नहीं रहेगा, उसको same price पर मिलेगा, क्या यह ऐश्योरेंस आप दे सकते हैं ? अगर देंगे तो आप गलत ऐश्योरेंस देंगे । मैं इन 12,000 इम्प्लॉयीज के बारे में बात नहीं कर रहा हूँ । This is a tremendous regional imbalance. यह इम्बैलेस आप क्रियेट कर रहे हैं, आप पूरे ईस्टर्न जोन को रेगिस्तान बना रहे हैं, इसलिए कि हमारे पास गैस नहीं है, हमारे पास फर्टिलाइजर नहीं है ।

Today, you are giving a false impression, an illusion. How do you say that by 2006, the cost of urea would be the same in every part of the country? तब Free Economy, Free Market policy कहाँ जाएगी ? वह तो आप डिसाइड नहीं करेंगे ।

Madam, after having said this, I would put two questions from legal point of view and then I would come to the Prime Minister's assurance to us.

THE DEPUTY CHAIRMAN: I know you are making a very good speech, but I have time constraint.

SHRI DIPANKAR MUKHERJEE: There is a question here, Madam. Both these companies are referred to the BIFR, as per the SICA. Year after year, you have been telling us that the BIFR decision would be final and that you didn't have to do anything. So, you didn't give any revival scheme. Now, when the BIFR gives you a winding order, you have taken a closure decision. Against the BIFR, it has gone to the Appellate Tribunal. वह तो क्वासी-जुडिशियल एथोरिटी है, वहाँ तो एम.पी. नहीं बैठे हैं । That Appellate Authority has taken a decision, after what you have decided, that there is now a scope to review the decision of reviving the Durgapur, Barauni and the Research Division of the Hindustan Fertilizers Corporation. In answer to my question, here in this House, on the 29th, the Minister replied, "In view of the overriding effect of the provisions of the SICA over the provisions contained in the Industrial Disputes Act, the Hindustan Fertilizers Corporation don't require the permission under the Industrial Disputes Act of 1947." Under which clause you are closing down Durgapur, Barauni and the research division of HFCL? Is it under the Industrial Disputes Act, or, is it under the SICA Act? I had sent a letter to the Minister on the 4th, but till now, I have

not got a reply. 12 हजार लोग वहाँ बैठे हुए हैं, रिप्लाई क्यों नहीं देते। Why didn't you give the reply? The Appellate Order is very clear here. Have you seen the Appellate Order? They have specifically said, 'it requires a review'. In Parliament, we said 'It should be reviewed.' ...*(Interruptions)*...

SHRI B.P. SINGHAL (Uttar Pradesh): You should put your questions through the Chair, to the Minister ...*(Interruptions)*...

श्री दीपांकर मुखर्जी: मसका लगाने की कोई जरूरत नहीं है।

एक सम्मानित सदस्य: आपके * में नहीं आया। बैठ जाइए।*(व्यवधान)* ...

श्री नीलोत्पल बसु (पश्चिमी बंगाल): आपकी समझ में नहीं आया....*(व्यवधान)*...बैठ जाइए।*(व्यवधान)* ...

श्री राम देव भंडारी (बिहार): आपकी समझ में नहीं आ रहा है।*(व्यवधान)* ...

SHRI DIPANKAR MUKHERJEE: Let us not go into that. ...*(Interruptions)*... We are discussing a very important matter concerning millions of farmers, and thousands of workers. ...*(Interruptions)*...

SHRI B.P. SINGHAL: But it is also a question of etiquette and decorum of the House. ...*(Interruptions)*...

श्री क० प० आपटे: वह यह कह रहे हैं कि इनके * में नहीं आया। तो मैं इनके * के बारे में बहुत कुछ कह सकता हूँ।*(व्यवधान)* ...

SHRI DIPANKAR MUKHERJEE: * के बारे में छोड़ो। Madam, I withdraw that word, * on his behalf. Please, let me continue now. ...*(Interruptions)*...

SHRI B.P. APTE: Madam, he should withdraw the word, *

SHRI DIPANKAR MUKHERJEE: Madam, I withdraw that word on his behalf. ...*(Interruptions)*...Please, let me go on to the issue that we were discussing. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: यह शब्द रिकार्ड पर नहीं जाएगा। The word, * will not go on record. ...*(Interruptions)*... That word will not go on record. ...*(Interruptions)*... Now, Mr. Mukherjee, please finish your speech. ...*(Interruptions)*...

SHRI DIPANKAR MUKHERJEE: The Appellate Order says this, and I quote. * However, the impugned order, that is, the BIFR Order, in respect

* Not recorded.

of Durgapur, Barauni and the research divisions of HFCL related thereto is set aside and the case remitted to the BIFR for re-decision in accordance with law, keeping in view the observations made." This means, a quasi-judicial appellate has, specifically, ordered you to review ...*(Interruptions)*...In the next sentence it is said, "However, this Order will not be a bar in implementing the decisions of the Government of India in dispensing with the services of surplus workmen...". It means, surplus people can be removed, and not all. It says, 'surplus people can be removed.' If you remove all the people, then, what will you revive? सर, आप क्या बात कर रहे हैं। दुर्गापुर, बरौनी से सब लोगों को निकाल लिया वी0एस0एस0 में। तो वहां उसके बाद क्या रीख्य होगा बिना आदमी के। यहां बोलते हैं सरप्लस। It says, 'remove the surplus.' This is absolutely correct. This is what the Prime Minister said. It is absolutely correct. In the Appellate Order it is said, "The liabilities of HFCL have been considerably reduced after demerger of the Namrup unit. Haldia unit is to be wound up/close. The Government have agreed to meet the expenditure on VRS, not VSS, to its employees/workers that will also reduce the liability to some extent. These changes in circumstances will also warrant a re-examination of the possibility of revival/rehabilitation of the remaining units, that is, Durgapur, Barauni and research divisions." This is the Appellate Order. Who is this man misguiding you like this? Who are guiding you to do this? I am here to help you. And the people of that area want this only. This is what the Chief Ministers of those States want. And, you want to overrule that! Why don't you review this? We met the Prime Minister day-before-yesterday. I must admit, Madam, he could understand our problem. After all, 16 Members of Parliament were there. Mr. Pranab Mukherjee was there. I wish he were here today! कौशिक जी आप नहीं थे, भंडारी जी थे। जो हमने किसानों की प्रोब्लम के बारे में बताया। He said in one sentence. "एक स्टेट में एक यूरिया यूनिट होनी चाहिए"। Immediately, we said, 'that would be enough for the Eastern Zone.' एक साथ देख लीजिए, मैप देख लीजिए। उड़ीसा, बिहार, झारखंड, बंगाल में एक भी यूरिया फैक्टरी नहीं है, न सरकारी और न गैर-सरकारी। जरा अच्छा बोला। एक स्टेट में एक यूनिट होना चाहिए। Now, we can discuss and review this issue. एक स्टेट में एक, झारखंड में सिन्दरी, दुर्गापुर वहां, बरौनी यहां। I don't mind if there is manpower reduction or financial restructuring etc. Still, you can review it. But why is this being done in a hurry? What is going on? You are sending district officers to that place. Then, I can also give it to you in writing here. If this is going to be your approach, then, I can also give a challenge. Let me see who goes to the township. Let the Ministry people go there. Let us see how far you can go. I will go and gherao you in the Ministry. There is a limit to everything. We cannot be by stander. The whole House will be

there. उसके बाद आप कनेक्शन काट देते हैं फिर you give a relief. Are they bonded workers? Can you treat workers, officers and the Company like this? Is this the approach? Why were those bureaucrats, who have not been able to revive, not punished? What is their accountability? Now a Joint Secretary, who is a bureaucrat, and the same person. He has become the Chairman of the Company. So far, you cannot find a professional Chairman! This is your approach. This is your commitment. And, you are trying to treat them as criminals! By doing this, you will be producing some more terrorists. If you do this, at one stretch, 12,000 employees and lakhs of farmers will be affected. There will be seeds of terrorism in our State which you have seen in your State. So, please think over. I, again, say that, as per the direction or advice of the hon. Prime Minister, this should be reviewed and it should be ensured that there is, at least, one fertilizer unit in each of the States.

With these words, I conclude my speech. Thank you.

THE DEPUTY CHAIRMAN: After his elaborate speech, with details, everybody should put a question to himself as to what should be done.

SHRI RAMACHANDRA KHUNTIA (Orissa): Hon. Madam Deputy Chairman, I support the views expressed by Shri Dipankar Mukherjee. ...*(Interruptions)*...Before putting a question, I have to give some background. My question is: Is it a fact, as has been mentioned by Shri Dipankar Mukherjee, that, till today, the total investment of this country, in the industries, situated in the Eastern Zone, is less than 7 per cent? Is it a fact, even though the total investment, till today, is less than 7 per cent in the Eastern Zone, the Government have decided to close down all the fertilizer units in the Eastern Zone, which is a clear-cut discrimination against the States of the Eastern Zone? Is it a fact? Is it a fact that this decision to close down all the public sector units, particularly in the Eastern Zone, has been taken by the Government, in order to give concession to the industrial monopoly houses, which are manufacturing fertilizer? Is it a fact that this Government is saying, on the one hand, that the workers have taken all money and on the other, by reducing the subsidy, by closing down the public sector units and by not making fertilizer available to the agriculturists and farmers, creating more problems? Is the Government aware of the fact that the first signatories of the WTO -- Europe, Japan and USA -- are giving maximum subsidy on fertilizer and agriculture to their farmers? They are the first signatories of the WTO. But, here, in India, those who are explaining what the WTO Agreement is, are reducing the

fertilizer subsidy on the one hand and closing the fertilizer units all over the country on the other -- especially, in the Eastern Zone -- and also creating a problem for the farmers by not giving facilities to the peasants to sell their produce at a reasonable rate which they expect. Is it a fact that this Government has taken a decision, as has been reflected in the statement? The hon. Minister has said in his statement on two things. The first one is that concession would be given to the workers to remain till 2003. The second one is these units would continue. But, no decision has been taken on those units which are closed. The Group of Ministers should have taken a decision what it intends to do. The hon. Minister has stated in the statement that since three years Talcher and HFC are producing nothing. But the Government, while making a statement in the House, is not able to take any decision as to what it wants to do.

Coming to the question of infrastructure of Talcher FCI, Orissa, I would like to submit that it has about 500 hectares of land, it has residential quarters, it has got schools and it has got everything. And, now, it has been stated, that this infrastructure would be sold at a lesser price as has happened in the case of Burnpur, BALCO and now they are going to do the same in the case of NALCO. The hon. Minister, while making his statement, has stated that they are closing down the units because of the continuous losses. So what about the profit-making units in the public sector? He said that since thousands of factories were incurring losses, the Government had to close down those factories. But, what about a factory like NALCO which is giving around 4,000 crores of dividend? Not only are they modernising the factory by themselves, but they are earning profits also. Then, why are you privatising this factory?

Madam, as far as FCI, Talcher, is concerned, I would like to mention that about 75 MPs of both the Houses had made a joint petition to the hon. Prime Minister. We received a letter from the hon. Minister saying that this will be taken over by the NTPC to be used as an alternative source of energy, but till now, nothing has been done. Without taking much time of the House, Madam, once again, I request, through you, the hon. Minister to review the decision, which has been taken by the Government, of closing down all the factories. I request that some favourable decision should be taken. At least, some of these factories should be opened up. Just as it has been done in the case of National Textiles Corporation. As you know, Madam, in the case of NTC, rationalisation was done not only by closing down some of the factories, but also by reviving some factories. That

decision is being implemented. I think, a similar decision can also be taken in this case for reviving some of these factories, so that, at least, some of the factories in the Eastern Zone could be saved. The infrastructure and other things which are available could be utilised by the State for alternative industries.

As regards workers, the decision which has been taken now is okay. But when it comes to losses being incurred by these factories, only workers are not to be blamed; the Chairman, the Managing Director and the Minister should also be held responsible. Therefore, I press upon the Government that before taking a decision to disinvest, close or privatise a factory, a Commission of inquiry should be set up. The Government should inquire into the cause behind these losses. Who are the persons responsible for this? Responsibility should be fixed. Before closing down the factory, action must be taken against the persons who are found responsible for this. Unless we do that, as, today, these factories are being closed, a time will come when some other factories will be closed or declared as sick. So, I press upon the Government to inquire into these things, and take action against the persons who are responsible for this. I, once again, request the Government to make some alternative arrangement for the FCI's, Talcher unit. Thank you.

THE DEPUTY CHAIRMAN: Shri Prem Chand Gupta. He has just walked in. श्री प्रेमचन्द गुप्ता । आप केवल सवाल पूछिए । Because we have to finish it now....(Interruptions)

श्री प्रेम गुप्ता (बिहार): महोदया, आजकल आपने मुझे बड़ा टाइट कर रखा है । मैं आपसे प्रार्थना करता हूँ कि थोड़ा सा मुझे बोलना पड़ेगा क्योंकि बिहार का सवाल है, पूरा ईस्टर्न रिजन का सवाल है ।

THE DEPUTY CHAIRMAN: No, it is not a question of my being generous...(Interruptions)... Just one minute. A decision has been taken by the Chairman that we should finish it before lunch.

श्री प्रेम गुप्ता : पता नहीं चेयरमैन साहब का डिजीजन हमारे ऊपर ही इम्प्लीमेंट क्यों होता है, अन्य सदस्यों के ऊपर क्यों नहीं होता ?

THE DEPUTY CHAIRMAN: No, it applies to everybody.

श्री प्रेम गुप्ता: ठीक है, महोदया, जैसा आपका आदेश होगा, वैसा ही करेंगे । महोदया, आप जानती हैं कि हमारा देश कृषि प्रधान देश होने के नाते यहाँ पर करोड़ों किसानों के ऊपर अच्छी फसल और बुरी फसल का फर्क पड़ता है । अगर यूरिया ठीक समय से नहीं मिला और पूरी मात्रा में नहीं मिला तो उसका असर पूरे देश की अर्थव्यवस्था पर पड़ता है । महोदया, पिछले कुछ सालों में आजादी के बाद हमारे नेशनल प्लानर्स ने देश के हर हिस्से में फर्टीलाइज़र

प्लांट्स लगाने की एक स्कीम बनाई जिसके तहत नॉर्थ ईस्ट के रिजन में बरोनी, दुर्गापुर, तलवर, हल्दिया, गोरखपुर यूनिट्स इसमें आईं। लेकिन समय के साथ इन यूनिट्स को न अपग्रेड किया गया, न माडर्नाइज़ किया गया, वैस्टेड इंटरस्ट के चलते मिसमेनेजमेंट हुआ और ऐक्सैस मैन पॉवर भर दी गयी जिसके चलते समय के साथ ये यूनिट्स सिक होती गयीं। 1995 में कांग्रेस की जब सरकार थी तो एक पैकेज बना दुर्गापुर, बरोनी और नामरूप के रीहबिलिटेशन के लिए 465 करोड़ रुपए का। सिर्फ 465 करोड़ रुपए में उस वक्त ये तीन प्लांट रीहबिलिटेट हो सकते थे, अपग्रेड हो सकते थे और एक रीजनल बैलेंस बना रह सकता था लेकिन कमेटियों के बाद कमेटियां बनीं और इस पैकेज को कभी भी इंप्लिमेंट नहीं किया गया। उसका असर यह हुआ कि आज ये तीनों यूनिट सीरियसली सिक हैं, हजारों वर्कर्स इनके बेरोजगार हैं, उनके पास कोई काम नहीं है, वहां के किसानों को यूरिया नहीं मिलता और एक रीजनल इम्बैलेंस हो गया है।

महोदया, आपको जानकर बड़ा आश्चर्य होगा कि जो यूनिट्स इनएफिशिएंट हैं, प्राइवेट सेक्टर में जिन यूनिट्स ने कभी अपग्रेडेशन नहीं किया, माडर्नाइज़ेशन नहीं किया, उनको रिटेंशन प्राइस हायर देने के लिए ज्यादा सबसिडी दी जाती है और जो यूनिट्स एफिशिएंट हैं, उनको सबसिडी... क्योंकि उनकी कॉस्ट ऑफ प्रोडक्शन कम है तो उनके हिस्से में सबसिडी कम आती है। इस पूरी फर्टिलाइज़र पॉलिसी के साथ एक ऐसा मज़ाक किया गया है पिछले कुछ सालों से कि वेस्टेड इंटररेस्ट्स के चलते हुए, मैं कहूंगा कि देश के साथ ठीक व्यवहार नहीं किया गया है।

महोदया, अभी दो-तीन दिन पहले पार्लियामेंट के मैम्बर्स का एक डेलीगेशन प्रधान मंत्री जी से मिलकर आया था जिसमें कहा गया था कि बरोनी और ईस्ट में जो दूसरे प्लांट्स हैं, इनको बंद न किया जाए और प्रधान मंत्री जी ने पूरा आश्वासन दिया कि हम इसकी पूरी कोशिश करेंगे लेकिन अब पता चला है कि यूनिट्स को बंद करने का फैसला किया गया है। महोदया, मैं आपको न्यूज़पेपर का एक रेफरेंस बताना चाहता हूं कि 6 सितम्बर, 2002 को प्रधान मंत्री जी से झारखंड के मुख्य मंत्री जी की मुलाकात हुई थी जिसमें सिंदरी के लिए बात की गई थी कि सिंदरी का जो फर्टिलाइज़र प्लांट है, उसको बंद न किया जाए। इसी तरह से हम लोग भी प्रधान मंत्री जी से मिले थे, ठिडसा साहब से भी बात हुई थी, ठिडसा साहब ने भी कहा कि बरोनी वगैरह के जो यूनिट्स हैं, उनमें हम पूरी कोशिश करेंगे और किसी भी तरह से रीजनल इम्बैलेंस नहीं होने देंगे और आज अचानक पता चला कि कैबिनेट ने फैसला कर लिया है कि ईस्टर्न जोन के सभी प्रोजेक्ट्स को बंद किया जाएगा। तो ऐसी एक गलत पॉलिसी जिससे हजारों वर्कर्स का रोजगार चला जाएगा, एक रीजनल इम्बैलेंस हो जाएगा, किसानों को टाईम पर रिकवरीर्ड क्वांटिटी में फर्टिलाइज़र नहीं मिलेगा जिसका कास्केडिंग इफेक्ट ऐसा होगा कि पूरे प्रदेश, पूरे क्षेत्र और पूरे देश की इकानॉमी के ऊपर जिसका असर पड़ सकता है, तो ऐसा फैसला आप कैसे ले सकते हैं?

महोदया, आपने देखा होगा कि ये लोग बात करते हैं कि हम Qatar में एक फर्टिलाइज़र यूनिट लगाएंगे लेकिन हमारे यहां जो फर्टिलाइज़र यूनिट लगे हुए हैं, उनको अपग्रेड नहीं करेंगे, Oman में लगाएंगे? बाहर के तीन देशों में तीन फर्टिलाइज़र प्लांट लगाने का इन लोगों के सामने प्रपोजल आया तो यह बात हमारी समझ के बाहर है कि कैसे आप विदेश में तो फर्टिलाइज़र यूनिट लगाने के लिए तैयार हैं लेकिन देश में आप लगाने के लिए तैयार नहीं हैं। देश में जो यूनिट लगे हुए हैं, उनको आप रियाईय करने में इंटररेस्टेड नहीं हैं, उनको आप बंद

करने में इंटरस्टेड हैं। तो यह जो आपकी पॉलिसी है, इसमें कहीं तो आप देश को माफ़ करो। कहीं तो आप देश के साथ न्याय कीजिए, गरीबों के साथ न्याय कीजिए, रीजनल इम्बैलेस नहीं कीजिए और इन सब चीज़ों को ध्यान में रखते हुए आप यह देखिए कि इससे बहुत गलत बात हो जाएगी, बड़ा गलत काम हो जाएगा। बरीनी का इतना बड़ा कॉन्फ्लेक्स है, अब वहाँ के वर्कर्स कहां जाएंगे? क्या करेंगे वे? वहाँ के किसानों को फर्टिलाइजर कैसे मिलेगा? यह इम्पोर्ट करने की एक साजिश है। महोदया, आपके थ्रू मेरी माननीय मंत्री महोदय से एक प्रार्थना है कि इन सारी चीज़ों को देखते हुए, यह एक बड़ा सेसिटिव ईश्यू है, इसमें पार्टी पोलिटिक्स से ऊपर उठकर एक ऐसी पॉलिसी आप बनाइए कि जिसमें लूट-खसोट बंद हो। जो एग्जिस्टिंग इन्फ्रास्ट्रक्चर का डेवलपमेंट हुआ है, एक रीजनल बैलेस बनना चाहिए पूरे देश में, सारी दुनिया में ऐसा होता है कि हर जगह रीजनल बैलेस रखा जाता है। इन सब चीज़ों को ध्यान में रखते हुए, जो फैसला कैबिनेट ने लिया है, इसके ऊपर पुनर्विचार हो और रिव्यू करने के लिए वापस किया जाए। जिन यूनिट्स को बन्द करने का फैसला किया गया है जैसे दुर्गापुर, बरीनी और तलवर है, इन सबको रीवाइव करिए। आप देश के साथ ऐसा काम मत करिए हिस्ट्री में यह कहा जाए कि डिंडसा साहब ने बड़ा गलत काम किया। महोदय, मैं चाहता हूँ कि माननीय मंत्री महोदय किसानों के हितों को ध्यान में रखते हुए इन चीज़ों को देखें। ये तो खुद किसान हैं, एक कृषि प्रधान प्रदेश से आते हैं और यह जानते हैं कि यूरिया और दूसरे फर्टिलाइजर की कितनी इम्पोर्टेंन्स है, कितनी आवश्यकता होती है। अगर टाइम पर फर्टिलाइजर नहीं मिले तो इससे बड़ा भारी नुकसान होता है। महोदया, मैं आपका यह कहते हुए बहुत धन्यवाद करता हूँ कि आपने रिंग नहीं बजाई लेकिन आप इधर देख रही हैं, इसको देखते हुए मैं अपनी सीट ग्रहण करता हूँ।

श्री रमा शंकर कौशिक (उत्तर प्रदेश): मैडम, हमारे देश की अर्थव्यवस्था कृषि पर टिकी हुई है। एक तरह से यह कहें कि हमारी अर्थव्यवस्था की रीढ़ कृषि है तो यह अतिशयोक्ति नहीं होगी। पिछले दो वर्षों में हमारे देश में कृषि का उत्पादन घटा है। सरकार ने जो कृषि नीति बनाई थी, उसके तहत चार प्रतिशत की बढ़ोतरी हमारे खाद्यान्नों में होनी चाहिए। लेकिन दुर्भाग्य यह रहा है कि इस दौरान हमारे देश में 1.7 प्रतिशत की बढ़ोतरी हुई जबकि हमारी आबादी 1.9 प्रतिशत के हिसाब से बढ़ी। अगर हमारे देश में प्रति व्यक्ति खाद्यान्नों की उपलब्धता को देखा जाए तो हमारा देश बहुत नीचे स्तर पर आता है। जो तरक्की हमने 90 के दशक में की, यह तरक्की हमारी अर्थव्यवस्था की रीढ़ में कम होती चली गई। पिछले दो सालों में हमारे यहां कृषि का उत्पादन केवल 1.7 प्रतिशत बढ़ा, इसका कारण यह है कि हमारे यहां यूरिया का उपयोग कम हुआ। चूंकि किसान की ऐसी हैसियत नहीं रही कि यूरिया का जितना उपयोग उसे करना चाहिए था, यह करता, उसके पास पैसा नहीं था। इसी प्रकार हमारे उर्वरक मंत्री दावा करते हैं कि हमारे यहां यूरिया की उपलब्धता पूरी थी लेकिन उठ नहीं रहा है। माननीय वित्त मंत्री जी ने अपनी बजट स्पीच में भी यह कहा था। मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि क्या आप इस बात को देखेंगे कि जो 1.7 प्रतिशत की हमारी खेती में बढ़ोतरी है, इसको अगर हमें चार प्रतिशत तक ले जाना है तो निश्चित रूप से हमें यूरिया के उपयोग को बढ़ाना पड़ेगा। किसान की हैसियत बढ़ानी पड़ेगी और उसकी उपलब्धता सुनिश्चित करनी पड़ेगी। लेकिन जो फैसले यह सरकार कर रही है, इससे ऐसा लगता है कि यूरिया का जो संकट है, हमारी खेती के लिए जो आवश्यक है, इसका इस्तेमाल बढ़ता चला जाएगा। हमारे किसान को बाजार की ताकतों के ऊपर छोड़ा जा रहा है। मैडम, गोरखपुर की जो एफसीआई की इकाई है, वह काफी दिनों से बंद है। मैं माननीय मंत्री जी के संज्ञान में यह लाना चाहता हूँ कि इस इकाई के बन्द

होने पर भी साजिश थी। क्योंकि हमारे उत्तर प्रदेश में एक बहुत बड़े घराने की एक बहुत बड़ी खाद की फैक्ट्री लगनी शुरू हो गई थी। इस वजह से गोरखपुर इकाई की ओर कोई ध्यान नहीं दिया गया, वह यूनिट फेल कर दी गई, बंद कर दी गई। उसके हजारों मजदूर आज भी दर-दर भटक रहे हैं। उनको कोई मुआवजा भी नहीं मिला और कुछ भी नहीं मिला है और इसी ढंग से भटक रहे हैं। इसी प्रकार से जो दूसरी यूनिट्स बन्द की गई हैं जैसे कोरबा बंद कर दी, बरौनी बंद कर दी, तलचर बंद कर दी गई, रामगुण्डम बन्द कर दी गई और अब बरौनी, सिंदरी और दुर्गापुर बंद कर दी। मैडम, माननीय मंत्री ने जो अपनी स्टेटमेंट में कहा है, मैं उस पर सदन का ध्यान दिलाना चाहता हूँ। हिन्दी में जो इनका अनुवाद है, इसमें यह भी उल्लेखनीय है कि देश यूरिया में लगभग आत्मनिर्भर है। 2001-2002 में कुल उपलब्धता 2.16 लाख मीट्रिक टन, 2 लाख मीट्रिक टन आयातित यूरिया सहित, 2.16 लाख मीट्रिक टन की उपलब्धता थी। इसका मतलब जो मैं समझ रहा हूँ, वह यह समझ रहा हूँ कि इसमें से 2 लाख मीट्रिक टन बाहर से आया है। क्या हम अपने देश में ये सब कल-कारखाने बंद कर देंगे? क्या मल्टी नेशनल्स के ऊपर छोड़ देंगे? हम बाजार की ताकतों के ऊपर किसानों को, उपभोक्ताओं को हर मामले में छोड़ते चले आ रहे हैं। इसका नतीजा यह होगा कि यह देश आर्थिक रूप में और अपनी आवश्यकताओं के लिए दूसरे देशों पर और बाजार की ताकतों पर निर्भर होता चला जाएगा। माननीय मंत्री जी जरा इसे स्पष्ट करें कि यह जो 2.16 लाख मीट्रिक टन है, इसमें से 2 लाख मीट्रिक टन, जो आपने ब्रेकेट में लिखा है, क्या आयातित यूरिया है, बाहर से आया यूरिया है? अपने देश में अगर यूरिया की फैक्ट्री बंद करते चले जाएंगे, विदेशों पर निर्भर रहेंगे तो हमारी खेती का क्या होगा? इस पर पचहत्तर फीसदी लोग आज भी निर्भर करते हैं और हमारी आर्थिक दशा भी इस पर निर्भर करती है। आज भी जो हमारी आर्थिक दशा, जिसे थोड़ी-बहुत अच्छी कह लीजिए या इसकी जो स्थिर स्थिति है वह केवल कृषि के कारण है, और किसी कारण से नहीं है। सेवा क्षेत्र में अभी नहीं है, उद्योग के क्षेत्र में भी अभी नहीं है तथा दूसरे क्षेत्रों में भी अभी नहीं है। केवल कृषि के आधार पर ही आपकी अर्थव्यवस्था टिकी हुई है और इस अर्थव्यवस्था के लिए आप ऐसे संकट खड़े कर रहे हैं जो किसी भी तरह से उपयुक्त नहीं है। माननीय मंत्री जी, मैं यह भी जानना चाहता हूँ कि क्या मई, 2001 में मंत्रिमंडल की बैठक में ही यह फैसला हो गया था कि इन इकाइयों को बंद किया जाए? फिर आपको ये पंद्रह महीने क्यों लगे? इसके पीछे क्या कारण है? ये सवाल निश्चित रूप से उठते हैं कि बाजार की ताकतों पर छोड़ने के लिए, विदेशों पर हमारी आत्मनिर्भरता बढ़ाने के लिए आप ये सभी फैसले ले रहे हैं कि हमारे जो सरकारी उपक्रम हैं, हमारे कार्पोरेशन्स हैं उन्हें बंद करते चले जाएं और फिर उन्हें औने-पौने दामों में बेच दें। क्या मंत्री जी इस बात का आश्वासन देंगे? क्या इस मामले पर पुनर्विचार करेंगे? क्या यह आश्वासन भी देंगे कि इनकी आस्तियों को, इनकी संपत्तियों को, जो फैक्ट्रियां आपने बंद की हैं, उन्हें औने-पौने दामों में बड़े-बड़े घरानों को नहीं बेचेंगे? आपने जिस ढंग से दूसरी फैक्ट्रियों को बेचा है। जो दूसरे कार्पोरेशन्स यूनिट्स थी या सरकारी उपक्रम थे, उनको बेचा है। माननीय मंत्री जी, कृपया इन सारी बातों पर विचार कीजिए। रीजनल इन्वैलेंस की जो बात उठाई गई है, उस पर बहुत गंभीरता से विचार कीजिए। हमारा देश और हमारे विभिन्न राज्य भिन्न-भिन्न विषमताओं से भरे पड़े हैं। माननीय मंत्री जी, ऐसी स्थिति में इस बात पर पुनर्विचार कीजिए कि इन सारे मामलों को रिव्यू किया जाए। इस पर पुनर्विचार किया जाए। कुछ हजार-करोड़ रुपये लगेंगे, इन रुपयों को लगाकर इन यूनिट्स को चलाया जाए, इन कार्पोरेशन्स को बंद नहीं किया जाए, खत्म नहीं किया जाए। बहुत-बहुत धन्यवाद।

1.00 p.m.

THE DEPUTY CHAIRMAN: The whole thing is, everybody makes a speech. You have to put only questions; that is the procedure in Calling-Attention; not a debate. I have ten names. How can it be finished in one minute? We have to adjourn for lunch. First, I have to take the sense of the House: ... *(Interruptions)* ...

श्री रमा शंकर कौशिक : आधा घंटा बड़ा दीजिए ।

उपसभापति : आधे घंटे में दस लोग बोल लेंगे, एक घंटे में सभी लोग नहीं बोल सकेगे । I will ill finish it by 1.30 p.m. .. *(Interruptions)* ...

SHRI MANOJ BHATTACHARYA (West Bengal): At the outset, Madam, I would appeal to you that this being a very, very serious issue, this being an issue of national concern, this being an issue concerning the farmers of this country, there should not be any time constraint on us. We should be allowed ... *(Interruptions)* ...

THE DEPUTY CHAIRMAN: What I am suggesting is, if Members feel that a particular subject is of great importance, then they should not ask for a Calling-Attention. They should ask for a discussion so that there is a proper debate. We are having a debate which cannot be completed in one hour -- I agree with you -- because it is a question of the farmers and workers. So, it should have been a two-and-half hour discussion, i.e., a Short Duration discussion. But hon. Members settled for a Calling-Attention. ... *(Interruptions)*

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): If there is no pending business, we can continue..... *(Interruptions)* ...

THE DEPUTY CHAIRMAN: Anyway, now let us continue ... *(Interruptions)*

SHRI MANOJ BHATTACHARYA: Moreover, Madam, unless we discuss about the perspective, the existing reality, the overall policy which is being pursued by the Government very hotly, we shall not be able to understand the reasons which compelled this Ministry, which depends mostly on the PMO, to decide about the closure of all fertilizer units in the eastern zone. In short, this Government is hotly pursuing the policy of neo-liberal globalisation. And this globalisation is being dumped upon us as an obvious and objective reality underlying the fact that we are all passengers on the same boat - of course, not the Noah's boat, which belonged to the

civilization that existed at one point of time in history, that had been written in mythology. But, it is also a fact that passengers travelling in the very same boat, are travelling under very different conditions. A very small part of the travelling passengers are travelling in luxurious cabins, furnished with internet and cell phones and have access to global communication networks. They enjoy a nutritional, balanced diet and have access to clean drinking water supplies. They have access to sophisticated medical care and attention. Obviously, this boat is carrying too much of injustice to remain afloat, and it pursues such an irrational and senseless route that it cannot simply be called a safe boat.

[THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM) in the Chair]

This boat is destined to clash with an iceberg, and once it clashes with the iceberg, all of us, including the hon. Minister, Mr. Dhindsa, will also sink. So, Madam, I would request the hon. Minister, through you, to consider this. Under these dispensations, you have taken the decision of closing down the fertilizer units indiscriminately, without considering the demand and supply problem, without considering the immediate requirements of the farmers of the entire eastern zone; without considering the plight of as many as 12,000 employees who are directly involved, and also, thousands and thousands of employees who are earning their livelihood indirectly from these fertilizer units whom you have abandoned. You have abandoned everybody on the specious plea that these units are incurring losses. When did you come to know that these units are incurring losses? May I ask, Sir, why didn't you take corrective measures, as and when they should have been taken? And now you are dumping the employees of those plants.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM) : Look at the Chair and put the question.

SHRI MANOJ BHATTACHARYA : I am looking at the Chair, Sir. I would also say that I fully endorse the views expressed by the hon. Member, Shri Dipankar Mukherjee, who has dealt with the matter quite exhaustively. In fact, I feel that I am not left with much to say in so far as the closure of these units is concerned, in so far as the use of outdated technology is concerned, because he has already dealt with them. I am one with him on that issue. But, I would like to point out the situation prevailing in West Bengal. Shri Premchand Gupta has talked about Bihar, Shri Ram Chandra Khuntia has talked about Orissa, I would try explaining the situation

in West Bengal. Sir, as on date, West Bengal has not only assumed self-sufficiency in food production, but it is the number one State, so far as rice production is concerned. There are many reasons for this self-sufficiency. At the same time, there is one reason for that, that is, the availability of urea to farmers. In West Bengal, the total use of urea averages 112 kg per hectare. This urea is made available to the farmers because the urea-producing units are located in the eastern zone. Tomorrow, after the indiscriminate, irrational and mindless closure of these units, the West Bengal or the Eastern Zone, as a whole, will have to carry 24 lakh metric tonnes of urea from the far-flung places of eastern India or northern India. It will have to incur an additional cost of Rs.60 crores, as per the existing value. I do not know whether there will be an escalation. Once there is a scarcity, the prices will go up. This is the simple thing we understand.

Sir, Shri Dipanker Mukherjee has raised the question of ECA. The Government has already decided that from April 2004 onwards, ECA will be withdrawn. After the ECA is withdrawn, there will be a disparity in prices. The disparity in prices will be evident. The farmers of West Bengal, Bihar and Orissa will suffer very badly.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Wind up, please.

SHRI MANOJ BHATTACHARYA: Sir, it is known to all concerned that the product of coal-bed methane is abundantly available in Raniganj, Jharia and Asansol areas. The Government of West Bengal has submitted a proposal to the concerned Ministry. The Ministry has not, perhaps, cared to look into that. It is not commercially available today. In the near future, it will be commercially available. Once it is commercially available, you will not be able to develop the infrastructure which you are wilfully demolishing. From where will you get money? The cash crunch is there. Money is not available. Will you, further put the country in a debt trap, by borrowing money from those unscrupulous organisations? You will not be able to develop the infrastructure. Rather, you will put the country in shambles. The only option before you will be Import.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Please wind up, Mr. Bhattacharya.

SHRI MANOJ BHATTACHARYA: Sir, it is a very serious issue. Kindly give me a few minutes more. I request you, please, because it is a very serious issue, and I am making only sensible points. I am not making

a big speech. I once again emphasise that the farmers will suffer. We salute the farmers of this country. I support the farmers who have, without being much subsidised by the Government of India, without any large infrastructure, made this country a self-reliant country by using their traditional knowledge, so far as the food production is concerned. We do not import things, except some oil seeds and a few other things. We do not have money. From where will we get foreign exchange? Who will come forward to bail us out of that situation? Is it only a question of 12,000 workers? Is it only a question of one lakh people who are earning their livelihood from it? No. It is a question of the national economy. It is a serious issue. It concerns the national economy. Unfortunately, our country is already in a debt trap. Sir, the Ministry says, "It is not the decision of the Ministry. It is the decision of the P.M.O.I." The day before yesterday, the hon. Prime Minister could realise that this is a serious problem which would create regional imbalances and affect the law and order in that part absolutely. The hon. Prime Minister had realised this. When we met him, the leaders of other political parties, Shri Pranab Mukherjee and Shri Somnath Chatterjee, were also present. The hon. Prime Minister categorically said that in every State, there should be at least one unit.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): I am going to call the next speaker. Wind up now.

SHRI MANOJ BHATTACHARYA: Sir, I am just concluding. In every State, there should be a fertiliser unit. Yesterday, in the meeting of the Consultative Committee-I am telling you all this because I am a Member of the Consultative Committee,-the hon. Minister of State was not available, though I expected him to be there. I asked him whether the decision had been reviewed. The Hon. Minister was not prepared to answer the question. He only said, "I will tell you everything in Rajya Sabha." What has he produced in the statement made in Rajya Sabha? He has only reiterated what he already told us long back! He assured me yesterday. I had to walk out. I had to walk out in protest, but I did not, because he told me, he kept on saying, "I will tell you in Rajya Sabha." He has only reiterated the decision, which, according to us, has to be abandoned. It is totally contrary to the assurance given by the Prime Minister, that every State should have a urea-manufacturing unit; every State should have a fertiliser unit, looking at the farmers, looking at the agriculture production, looking at the cost of agriculture production, to save the population of this country from obvious stagnation. So, Sir, I shall ask the hon. Minister in

what way he is going to solve the problems of the farmers; in what way he is going to save the country from the ominous disaster, disaster of starvation, disaster of death.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Thank you very much. You have taken ten minutes. There are nine more speakers. Please wind up now.

SHRI MANOJ BHATTACHARYA: Let us spend the whole day. I am prepared to starve today to save the nation from stagnation tomorrow. This type of discussion should be allowed. This is a very sensible issue. We have met for discussing all these issues of national importance.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Please, finish it now.

SHRI MANOJ BHATTACHARYA: I am finishing, Sir. I will just finish by saying one thing. Sir, the workers, the employees, 12,000 employees have been allowed more time; it is a great grace of the hon. Minister that he has given them another four months' time. By April, 2003, they will have to vacate. December is almost over. January, February and March, by three months' time, all the employees will have to vacate their quarters. Otherwise, they are being threatened, their water connection will be cut; their electricity connection will be cut; their schools will be closed; and their hospital facilities will be withdrawn. Are we living in a civilised society? Minimum sense of civilization, minimum sense of humanity will not be there, and the Minister is making a statement of this kind. So, Sir, I shall appeal, through you, to the hon. Minister - I have got a very high regard for him - that he should take some initiative. He could not leave everything on the PMO. He should not mortgage his Ministry to PMO. He should use his own conscience.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Thank you, very much Mr. Bhattacharya. Shri Harendra Singh Malik. Absent. Shri. Sanjay Nirupam.

श्री संजय निरुपम (महाराष्ट्र): माननीय उपसभाध्यक्ष जी, श्री दीपांकर मुखर्जी जी पूर्वोक्त के खाद कारखानों को बंद करने के सरकार के निर्णय की तरफ माननीय मंत्री जी का ध्यान आकर्षित करने के लिए जो ध्यानाकर्षण प्रस्ताव लाए हैं, उस पर बोलने के लिए मैं भी खड़ा हुआ हूँ और श्री दीपांकर मुखर्जी जी का जो माधन था, उसकी एक-एक पंक्ति, एक-एक शब्द से सहमत होते हुए मैं अपनी बात रखना चाहता हूँ ।

उपसभाध्यक्ष जी, आपने कहा है कि सवाल ही पूछें, तो सबसे पहला सवाल मैं मंत्री जी से यह पूछ रहा हूँ कि क्या आपने एन0डी0ए0 का एजेंडा पढ़ा है ? कोई भी सरकार, कोई भी गठबंधन सरकार काम करती है तो उसके लिए एक कॉमन मिनिमम् प्रोग्राम होता है। हमारे पास भी एक कॉमन मिनिमम् प्रोग्राम है, मैं पढ़ता हूँ, मैं सरकार में नहीं हूँ लेकिन मैं उस कॉमन मिनिमम् प्रोग्राम को पढ़ता हूँ। उस कॉमन मिनिमम् प्रोग्राम में, जो एजेंडा फार दि गवर्नेंस है, एन0डी0ए0 एजेंडा फार दि गवर्नेंस है, उसमें पब्लिक सेक्टर यूनिट्स पर एक चैप्टर है, एक क्लास है और उसमें बताया गया है कि सरकार पब्लिक सेक्टर यूनिट्स को रिस्ट्रक्चर करने, उनको स्ट्रेंथन करने, मजबूत करने और उनका डिसेइन्वेस्टमेंट करने के लिए प्रयास करेगी, कार्यक्रम चलाएगी। यह दूसरी बात है कि सारे का सारा कार्यक्रम सिर्फ डिसेइन्वेस्टमेंट पर चल रहा है, लेकिन यह एक नई बात खाद कारखानों को लेकर आई, जोकि उस एजेंडे में नहीं है कि सरकार सारे के सारे खाद कारखानों को बंद करने का कार्यक्रम चलाएगी। जिस एजेंडे के आधार पर इस तरफ बैठकर हम सरकार चला रहे हैं, यह उस एजेंडे का उल्लंघन है। मेरे ऊपर आरोप लगता है कि मैं सरकार के खिलाफ बोलता हूँ, सरकार पर नहीं, सरकार ने जो वचन दिया है, मैं उस वचन के हिसाब से बोल रहा हूँ। सरकार ने ऐसा कोई वचन नहीं दिया था कि पूर्वांचल के चारों राज्यों के सारे के सारे खाद कारखानों को हम बंद कर देंगे। इसलिए माननीय मंत्री महोदय से मेरा सबसे पहला प्रश्न यह है कि क्या उन्होंने एन0डी0ए0 का एजेंडा पढ़ा है ? अगर नहीं पढ़ा है तो कृपया पढ़ लें।

उपसभाध्यक्ष (श्री संघ प्रिय गौतम) : सुझाव सही है।

श्री संजय निरुपम : दूसरे, प्राइवेट सेक्टर के जो कारखाने हैं, उन कारखानों में जब हमारे मंत्री थे, श्री सुरेश प्रभु जी, उन्होंने पता लगाया था। उन्होंने देखा कि सब्सिडी के नाम पर प्राइवेट सेक्टर के जो खाद कारखाने हैं, उनमें लगभग 2,000 करोड़ रुपए की हेराफेरी है। उन्होंने CBI इक्याथरी तक का मन बना लिया था लेकिन पता नहीं उन पर किस तरह का दबाव था कि वे इसे नहीं कर पाए लेकिन उन्होंने ऐक्शन लिया और सब्सिडी बंद करवाई। उस समय सरकार ने वचन दिया था कि यह जो 2,000 करोड़ रुपए की हेराफेरी दिख रही है, इसको हम वसूलेंगे। मैं माननीय मंत्री महोदय से पूछना चाहता हूँ कि आपने उन 2,000 करोड़ रुपयों में से कितनी वसूली की ? आप बोलेंगे कि यह पूर्वांचल के पब्लिक सेक्टर के खाद कारखानों का प्रश्न है, तुम प्राइवेट सेक्टर को कहाँ से बीच में लेकर आ रहे हो ? यह मैं इसलिए पूछ रहा हूँ कि अगर उन 2,000 करोड़ रुपयों में से कुछ वसूली हो या सारी की सारी वसूली हो, तो ये जो खाद कारखाने आपने पैसे की कमी की वजह से, लॉसेज की वजह से बंद किए हैं, इनकी रिस्ट्रक्चरिंग हो सकती है।

श्री प्रेम गुप्ता : यह मेरा और आपका ज्वाइंट सवाल है।

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): Mr. Gupta, he is competent enough. Let him speak.

श्री संजय निरुपम : महोदय, माननीय मंत्री महोदय से मेरा सवाल है कि प्राइवेट सेक्टर ने जो घोटाला किया, उनसे कितने पैसे वसूले गए ? आपने यह तो दिखा दिया कि इतना बड़ा नुकसान है, आपने लगभग 15,000 करोड़ के आसपास के लॉसेज पब्लिक सेक्टर यूनिट्स में बताए हैं और जो प्राइवेट सेक्टर वाले खाकर चले गए हैं, उसका इंतजाम क्या है ? मैं बताना

चाहता हूँ कि पूरा का पूरा बयान इस विषय पर है कि आने वाले दिनों में देश में यूरिया की कोई कमी नहीं रहेगी, यूरिया की जो जरूरत है, उतनी सप्लाई हमारे पास है, इसलिए अगर हम ये कारखाने बंद कर दें तो कोई फर्क नहीं पड़ता है। मेरे ख्याल से पूरे बयान का भाव यही है। यूरिया की जरूरत नहीं है, जितना यूरिया चाहिए, वह है हमारे पास लेकिन कमी आपने सोचा कि पूरा का पूरा शहर एक कारखाने के नाम पर बसाया गया था। अब मैं विशेष तौर पर सिन्दरी कारखाने पर आता हूँ। मैं भले ही महाराष्ट्र में रहता हूँ, मुंबई में रहता हूँ लेकिन मूलतः मैं बिहार का रहने वाला हूँ और सिन्दरी के प्रति हमारा एक भावनात्मक लगाव है। वहां तीन-तीन, चार-चार पीढ़ियों से लोग रह रहे हैं। लोग अपना घर, गांव भूल गए हैं। वे मूलतः बिहार या झारखंड के किस गांव या जिले के हैं, वे यह भूल गए हैं और वे सिन्दरी में तीन-चार पीढ़ियों से रह रहे हैं। उनके बच्चे वहीं पैदा होते हैं, वहीं पढ़ते हैं, शादियां वहीं होती हैं, पूरा जीवन वहीं है और आपने उनको नोटिस दिया है कि 3 महीने के अंदर VSS ले लो। अब तक मैंने VSS की बात सुनी थी लेकिन यह VSS क्या है, यह समझ में नहीं आ रहा है।

VSS यानी वालंटियरी सैपरेशन स्कीम। एक तो आप जबरदस्ती कर रहे हैं, ऊपर से कह रहे हैं कि यह वालंटियरी है। गवर्नमेंट का जो लैटर गया है, उसमें आपने कहा है कि -

"You are aware that Government has taken a decision to close down your company which has been conveyed to you. Government has also agreed to provide a VSS package to all the employees on the rolls of your company and, accordingly, they have been given three months' time to submit their willingness in this regard".

अब इसमें विलिंगनेस की क्या बात है, आपने कहा कि 3 महीने के अंदर VSS लो। फिर आपने कहा कि 15 दिनों के अंदर आपको अपने घर भी खाली करने पड़ेंगे। अगर 15 दिनों के अंदर घर खाली नहीं किए तो कुछ रेंट वगैरह की बात भी चल रही है। आपने इन सारे इम्प्लॉयीज को जो 3-4 जनरेशंस से उस गांव, उस शहर, उस कारखाने की हद में रह रहे हैं, उनको आपने कह दिया कि 3 महीने के अंदर VSS ले लो, निकल जाओ। अब वे कहां जाएंगे? सरकार को यूरिया की उपलब्धता के साथ-साथ इस बारे में सोचना पड़ेगा। इन कारखानों से जुड़े हुए ये जो लगभग 12,000 इम्प्लॉयीज हैं, यह उनके भविष्य की बात है। सबसे बुनियादी प्रश्न तो यह है कि कंपनियों में घाटे हैं लेकिन उस घाटे से उनको उबारा जा सकता है, उनकी रिस्ट्रक्चरिंग हो सकती है। मैं यह नहीं बोल रहा हूँ कि उसके लिए बार-बार सरकार यहां से पैसा दे, कारखाना चलाने के लिए दिल्ली से बार-बार पैसा भेजा जाए, यह भी गलत बात है। इसका मैं समर्थन नहीं कर रहा हूँ लेकिन अगर कोई कारखाना बंद हो रहा है, घाटे की हालत में है तो उसको कैसे सुधारा जा सकता है, इस दिशा में कोई प्रयास नहीं किया गया। अब मैं सिन्दरी की बात बताता हूँ। कोई भी कारखाना अगर खराब स्थिति में आ जाता है और घाटे में चलने लगता है तो उसको कैसे दुरुस्त किया जाए, इसके लिए हमारे देश में अलग-अलग व्यवस्थाएं हैं। सबसे पहले BIFR में उसको रेफर करते हैं। BIFR ने कहा कि यह कारखाना रिवाइव हो सकता है। उसके बाद यह मामला AIFR में गया, उसने भी कहा कि इसको रिवाइव किया जा सकता है। फिर यह मामला FETO में गया, उसने भी कहा कि इसको रिवाइव करना चाहिए। फिर यह PDIL में गया, उसने भी कहा कि इसको रिवाइव करना चाहिए। जो ग्रुप ऑफ सेक्रेटरीज थे, उन्होंने भी कहा कि इसको रिवाइव करना चाहिए। प्लानिंग कमीशन ने भी

इसके बारे में रिपोर्ट दी और उन्होंने कहा कि 380 करोड़ रुपए इसको देने चाहिए और यह कारखाना चलना चाहिए। जो 95 परसेंट जिसकी अपनी केपेसिटी यूज हो रही हो उस कारखाने को बंद करने का कोई तर्क, कोई कारण, कोई लॉजिक नहीं दिख रहा है। इसलिए इन सभी संस्थानों की रिपोर्ट आने के बाद जब सिन्दरी वाले मामले में मुदकमा चल रहा था, कैसे चल रहा था तो जून, 2002 में संभवतः उसी समय दिल्ली हाई कोर्ट में डेट मुझे याद नहीं है, हलफनामा दिया कि साहब, सिन्दरी यूनिट हम बंद नहीं करेंगे जिस तरह से जोधपुर वाला जो माइनर यूनिट है उसको बचाकर रखा। मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या आपने, आपकी सरकार ने या मंत्रालय ने कोई ऐसा वचन दिया था और अगर कोई ऐसा वचन दिया था, कोई हलफनामा था, तो क्या यह उस हलफनामा का उल्लंघन नहीं है? क्या आप उस वचन को तोड़ नहीं रहे हैं? यह देश इस बात के लिए जाना जाता है कि "प्राण जाय पर वचन न जाए" यहां तो प्राण भी गया और वचन भी चला गया। जो आपने उल्लंघन किया है उसकी ओर मैं आपका ध्यान आकर्षित करूंगा। हमने "सेल" के जो इंटीग्रेटेड प्लांट्स थे, उसके लिए 10 थाउजेंड करोड़ रुपये का राइट ऑफ किया था। मतलब यह कि एक बेल आफ आउट पैकेज जैसा दिया था। इस सिंदरी के लिए सिर्फ पन्द्रह सौ करोड़ रुपये की बात है। बाकायदा इस तरह की रिकमंडेशंस आई हैं, सिफारिशें आई हैं कि इसका जो घाटा है उसको राइट ऑफ कर दिया जाए। अगर सिंदरी का घाटा राइट ऑफ कर दिया जायेगा तो सिंदरी फिर से एक चलने-फिरने की स्थिति में आ जायेगी, प्रोफिट में आ जायेगी। इसके बावजूद मंत्री महोदय ने उस सिफारिश की तरफ ध्यान नहीं दिया या इनके मंत्रालय ने ध्यान नहीं दिया।

तीसरी बात ऑयल और गैस का मामला है। बिहार की जो सिंदरी यूनिट है यह ऑयल बेस्ड है और बाकी देश की गैस बेस्ड हैं। हमारे पास गैस नहीं है और गैस बेस्ड कारखाने ज्यादा होने चाहिए। जब सुरेश प्रभु जी मंत्री थे तो उनको बाकायदा उस समय जानकारी मिली, मेरे को पर्सनली उन्होंने बताया भी था कि बोकारो के आसपास गैस की संभावना है। वहां पर गैस मिल गया...(व्यवधान)...

उपसभाध्यक्ष (श्री संघ प्रिय गौतम) : बोलने दीजिए।

श्री संजय निरुपम : मंत्रालय ने पता लगाया कि सिंदरी के आसपास गैस की उपलब्धता है। अगर गैस की उपलब्धता है और आपने देखा कि सिंदरी यूनिट चलने की स्थिति में नहीं है, हर साल सरकार को जो बजटरी प्रॉविजन करना पड़ रहा है तो आप तत्काल एक निर्णय लेते, इससे पहले कि पूरी यूनिट मर जाए, कंकाल हो जाए वह, ऐसी दुर्गति आ जाए, आप चाहते तो उस पूरी यूनिट को धीरे-धीरे गैस बेस्ड यूनिट में बदलने की दिशा में प्रयास कर सकते थे। ऐसा कोई प्रयास नहीं किया गया। क्या आने वाले दिनों में, जैसा कि माननीय दीपांकर जी ने बताया कि माननीय प्रधान मंत्री जी ने इस तरह का वचन दिया है कि कम से कम हर स्टेट में एक यूनिट रहनी चाहिए, रीजनल बैलेस को मेनटेन करने के लिए, उस हिसाब से क्या सिंदरी यूनिट को फिर से रिवाइव करने के बारे में मंत्री महोदय कोई अपना ध्यान देंगे। -(समय की घंटी)

दूसरी बात यह है कि अगर सचमुच सिंदरी यूनिट को रिवाइव करना है तो क्या उस पूरी टेक्नॉलॉजी को गैस बेस्ड टेक्नॉलॉजी में तब्दील करने की दिशा में प्रयास करेंगे? अगर गैस बेस्ड टेक्नॉलॉजी में उसे कन्वर्ट करना है, बदलना है तो ऐसी स्थिति में मेरे ख्याल से सरकार ने सोचा ही नहीं है कि इसको रिवाइव करना चाहिए। फिर भी मैं पूछ रहा हूँ कि क्या ऐसा कोई

सरकार प्लान कर सकती है कि सिंदरी यूनिट को गैस बैस्ड में बदला जाए? इस पर कितना खर्चा आयेगा, नये आउट ले के लिए क्या करना पड़ेगा और उस हिसाब से कितना टाइम लग सकता है, इस बारे में मैं माननीय मंत्री जी से पूछना चाहता हूँ? आपने यूरिया के बारे में बताया कि हमारे पास साढ़े 16 लाख टन के आसपास यूरिया है, ओमान में हमने जो नया ज्वाइंट वेंचर खोला है, वहाँ से मिल जायेगा। ओमान में आरसीएफ को इन्वेस्टमेंट करने का कोई मतलब ही नहीं था। आप अपने वहाँ के पब्लिक सैक्टर को मारे जा रहे हैं, उनको खत्म किए जा रहे हैं और अपना पैसा उठाकर विदेशों में डाल रहे हैं। पेट्रोलियम सैक्टर में भी यही हो रहा है, उस दिन हमारा ओएनजीसी-विदेश के बारे में यही सवाल था। ओएनजीसी डिमांड कर रहा है कि हमें एक्सप्लोरेशन करना है आप हमें पैसे दीजिए। आप पैसे नहीं दे रहे हैं और आपने मास्को में, रूस में और कहीं गल्फ कंट्री में जाकर इन्वेस्टमेंट कर दिया। मेरा मंत्री महोदय से निवेदन यह है कि पहली आपकी जो गारंटी है, जो चिन्ता है वह कामगार वर्ग होना चाहिए, हमारा कर्मचारी वर्ग होना चाहिए। आप उसकी बहुत ज्यादा प्रोफिटिबिलिटी की बात मत सोचिए। बिल्कुल सोचना चाहिए। लेकिन जो पहली प्रॉयोरिटी हो, वह सिर्फ लाभ के ऊपर नहीं होनी चाहिए। आपकी पहली प्रॉयोरिटी होनी चाहिए कि कैसे कामगारों की ज़िंदगी सुरक्षित रखी जा सकती है? कामगारों की ज़िंदगी सुरक्षित रखते हुए, कम्पनी को कैसे प्रोफिटेबिलिटी रखा जाए, इस बारे में विचार करना चाहिए। माननीय मंत्री महोदय से मेरा निवेदन है कि आप सारे सवालों का जवाब तो नहीं दे पायेंगे, पता नहीं कि आप इतने सशक्त हैं या नहीं इस सरकार के अंदर। मैं बोलूंगा कि आप स्वयं एक पंजाब के किसान परिवार से हैं। आज आप सिर्फ यः अनार्डस करिए कि यह जो निर्णय लिया गया है, इस निर्णय को रोका जा रहा है, इसको रिव्यू किया जा रहा है और माननीय प्रधान मंत्री जी के वचन के हिसाब से हर प्रदेश में एक-एक यूनिट को रियाइज करने के हिसाब से निर्णय लिया जायेगा। हर प्रदेश में एक-एक यूनिट के ख्याल से झारखंड के सिंदरी यूनिट को रियाइज करने के बारे में निर्णय लिया जायेगा। धन्यवाद।

SHRI DRUPAD BORGHAIN (Assam): Mr. Vice-Chairman, Sir, a peculiar economic situation has arisen after the closure of three units of Hindustan Fertilizer Corporation Limited. and all the units of the Fertilizer Corporation of India. The workers of these units have lost their jobs and the business which grew around these units has also been closed, thereby further aggravating the already acute unemployment problem.

One unit of HFCL is located at Namrup which was bifurcated from its parent body, HFCL, and a new company namely the Brahmaputra Valley Fertilizer Corporation Ltd. was established. After revamping the first and the third unit of the Namrup plant, all units of this plant have restarted the work with effect from 25.3.02. The revamp is, yet, incomplete and it is expected to be completed by May 2003.

I thank the hon. Minister and the Department of Fertilizers for this revamp and bifurcation to save the lone fertilizer industry of Assam and the North-East.

But there is some problem in this unit also. It is still ailing. So some support from the Ministry of Fertilizers is very much necessary at the initial stages of the new company. Secondly, the workers of the Namrup plant have been demanding pay revision which has not been done since 1991. The prices have gone up horizontally. The workers and officers of this unit are suffering because pay revision has not been done for the last 13 years. The Department of Fertilizers has tried to shift the blame to the management of BVFCL. I, therefore, urge upon the hon. Minister to expedite the process of pay revision without any faultfinding and mudslinging.

It has been rightly pointed out by Shri Dipankar Mukherjee and others that the whole North-Eastern Region could be devoid of any fertilizer plant after this closure. So the peasantry would suffer. The Ministry, off and on, says that so far as supply of fertilizer to this Region is concerned, there would be no problem. But how can they assure it? Wherefrom will the fertilizer come?

The Department of Fertilizers wants to import the necessary fertilizer. It means the Government would be dependent on multinational companies and other big business houses abroad. I fear, it would, necessarily, lead to a rise in the prices of fertilizers which would affect the peasantry of this Region very badly. The agriculturists would suffer in the long run.

Therefore, I urge upon the hon. Minister to review the closure of the units of HFCL and FCI thoroughly and revamp all the units and save the workers and a large number of peasants from paying an exorbitant price for fertilizers and also save the business which grew around these units.

Sir, one important sentiment is also attached to it. To strengthen our hard earned Independence, it was thought at that time that economic independence was a must. The statesmen of the 50s understood it correctly. So they brought the public sector in the forefront of the Indian economy. Now the Government is going to reverse it in the name of reforms which in the long run would weaken the hard earned political independence. It is a suicidal step which must be given up.

Public sector fertilizer plants like Sindri and others play a very important role in strengthening the political independence. So, I urge upon the Minister of Chemicals and Fertilizers to look into these points and take a

decision and review the policy of the Government and save the HFCL, FCI units in the interest of the country, and strengthening of political independence, and, thus, help in strengthening peasantry and agriculture. Sir, my last point is regarding disinvestment. Sir, disinvestment of public sector industries, including fertilizer plants, is in offing. I request the hon. Minister not to go ahead with this, because this will affect the fertilizer supply to farmers at subsidised rates very badly. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SANGH PRIYA GAUTAM): We will continue the discussion after lunch. Now, the House stands adjourned till thirty minutes past two of the clock.

The House then adjourned for lunch at thirty minutes past one of the clock.

The House re-assembled after lunch at thirty minutes
past two of the clock,

[THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK) in the Chair.]

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : अभी हम लोग कॉलिंग अटेंशन पर ही चर्चा जारी रखेंगे ।

श्री सुखदेव सिंह डिंडा : यह कितनी देर तक चलेगा ? डेढ़ घंटा तो हो गया है ।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : तीन बजे तक समाप्त हो जाएगा ।

श्री भारतेन्दु प्रकाश सिंहल : उपसभाध्यक्ष जी, इसकी समय सीमा बांध दी जाए ।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : बहुत थोड़ा-थोड़ा समय लेंगे माननीय सदस्य ।
.....(व्यवधान).....

श्री भारतेन्दु प्रकाश सिंहल : महोदय, इसकी समय सीमा बांध दें और तीन बजे के बाद समाप्त कर दें क्योंकि कॉलिंग अटेंशन पर चर्चा इतनी देर तक चले कि शॉर्ट ड्यूरेशन से भी ज्यादा हो तो ये नई मर्यादाएं स्थापित हो रही हैं ।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : श्री विरुम्भी, बोलिए ।

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Vice-Chairman, Sir, the Calling Attention Motion that has been brought before the House, namely, regarding closure of fertiliser plants, is actually agitating the minds of the people all over the country. Sir, I need not say about the importance of agriculture in our country. Ours is an agro-based economy. But it is a fact that our productivity is far less compared with the international standard, and less when compared with some other developing countries as well. Sir, we are, actually, setting up joint ventures in various sectors. And, in the present circumstance, when we are on the verge of closure of our

fertiliser plants, the multinationals, who are interested in such a joint venture with us, would have second thoughts about it. They also fear what would happen to them when the Government is closing down its own industries. Moreover, if people outside come to know that we are closing down our fertiliser plants, then, the prices of our fertilisers in the global market will also get affected. This will go against the interests of our country. Now, what is the alternative before us? Sir, the Government had appointed a Task Force to give a detailed feasibility report on the setting up of an integrated chain of the LNG supply. The Task Force have withheld their report stating that they would wait for long term Fertiliser Policy from the Government. I want to know from the Government whether there is any long-term fertiliser policy on the anvil. If it is so, when is it going to be placed in Parliament? Secondly, I would like to know what action the Government has taken to improve the capacity utilisation through revamping and modernisation and the installation of dual fuel feedstock. A special Task Force had been set up to find out the ways and means of utilising coal as feedstock for manufacturing fertilisers. What are the contents of the Report that has been submitted? I would like the hon. Minister to enlighten the House on this.

Sir, in this context, I wish to mention that in my State, Tamil Nadu, we have the Madras Fertilisers. Its utilisation capacity during the period 2000-01 had been 112.1 per cent in respect of Urea and in Phosphates, its capacity utilisation was 97.5 per cent in 1999 2000 AD. It is reeling under pressure because of financial constraints. Sir, when they want to have modernisation and expansion, as a last resort, they have to go in for bank loans. But once they take bank loans, we find that most of the public sector companies run into losses. Therefore, I would submit that to find out whether a public sector undertaking is running in profit or loss, we should not look at its profit and loss account only. You have to take into account the amount that the Consolidated Fund of India is receiving in the form of taxes through these fertilizer factories or other public sector companies (*Interruptions*)

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : कृपया समाप्त करें।

SHRI S. VIDUTHALAI VIRUMBI: I first want to say this. Kindly help Madras Fertilizer Plant to revive it economically. For this, if you want to have interaction with the administration and the labour unions, please do it. With these words, I conclude. Thank you, Sir.

SHRI H.K. JAVARE GOWDA (Karnataka): Sir, the Government has taken the decision to close down fertilizer plants of the Hindustan Fertilizer Corporation Ltd., and Fertilizer Corporation of India Ltd., particularly in the eastern region of the country. The reason given by the Government is that they are unviable and that their continuity will not bring any profit. As a matter of policy, they are going to disinvest these factories. I know that the hon. Minister comes from an agricultural background and, rightly or wrongly, he is in the Ministry of Chemicals and Fertilisers. I am sure he has a concern for the farmers. Why I am saying this is because 68 per cent of the population depends on agriculture. Now, there is no organic manure. We are used to chemical fertilisers. If we close down all our fertilizer plants, we will have to go in for import in future. You say that you are going to close down the sick units, the industries which are not making profits. Certainly, in the next two or three years, they are going to disinvest profit making companies like HPCL & BPCL also. There is no doubt about it. Merely saying that these fertilizer plants are not making profit would not help. This is an area where the Government has to invest. If you do not invest money and revive these units, you are not going to revive agriculture. I also want to say that every agriculturist in this country is not making any profit. He is merely earning his livelihood. After the toiling of all the members of his family, he is only earning his livelihood.

Sir, you have mentioned that according to statistics, Urea is a manure cheaply available. Even with that, the farmers are not able to get profits. But, if you are going to disinvest and wind up these plants, it will certainly have far-reaching adverse effects on the agriculturists and workers. I would like to know the steps that you are going to take to provide fertilisers to the agriculturists at cheaper prices in future. What is the guarantee that in future also, you are going to make available the fertilisers to the farmers at competitive prices? (Time-bell). I urge upon the Government to revive these plants, particularly those that are in the eastern region of the country, because we have witnessed closure of a lot of industries there. Now we are facing the problem in Kashmir. Ten years ago, we faced the problem in Punjab. The Government made all-out efforts to root out the problem of terrorism. Why? The Government did not alienate those people and break the relationship. In the same way, the fertiliser industry has also to be revived. A new package has to be given. I urge upon the Government to take all steps to revive this industry.

SHRI C. RAMACHANDRAIAH : Sir, I have gone through the reply given by the Minister. There are some facts which may be relevant today, but which may not be relevant tomorrow. The Minister has claimed that we are self-sufficient in fertilisers today. And he has given the figures; the supply is 216 lakh tonnes and the consumption is 199 lakh tonnes. But what are the measures we are taking to encourage the consumption of fertilisers? There is a strong linkage between productivity in agriculture and consumption of fertilisers. It has been proved. The Members from eastern India are fully justified in agitating because, while in the north zone, the consumption of fertiliser is 126 kgs. per hectare, and in the south zone, 140 kgs., in the east zone, it is only kgs. If you take West Bengal, and the other North-Eastern States separately, you will find that the per capita consumption of fertilisers is very, very low. So, there is a strong linkage between consumption and productivity. Sir, I will never get tired in saying repeatedly that the need of the hour is to increase the productivity in all the sectors, especially, in the agricultural sector. Sir, the hon. Minister should be aware that the rice-yield in India is only 2.8 tonnes per hectare, whereas in China it is 6.3 tonnes, and in Egypt, it is 8 tonnes. I want to show the relationship between the yield and consumption of fertilisers. Whereas in Egypt, they are consuming 359 kgs. per hectare and in China, 271 kgs., here, we are consuming only 106 kgs. per hectare.

One hon. Member has mentioned that the hon. Prime Minister has claimed that we are going to achieve a growth rate of 8%. It is very good. We all wish that we achieve a growth rate of 10%. But, how should we achieve it? I want infrastructure changes that have to be made, or that are proposed to be made, by the Government to achieve those objectives. There is a multiplier effect of the agricultural growth rate. If you increase the growth rate in agriculture, because of the multiplier effect, the overall GDP growth rate would also increase. I want to remind you that in the past 17 years China has achieved a growth rate of more than 5% in agriculture, and that has increased the aggregate demand for goods, and the people have saved and invested in the industry, and the industry has got invigorated. That is how a higher GDP rate is being achieved in China. I am very sorry that we have forgotten the fundamentals of the economy. Wherever it is required, the Government must intervene. We are rather complacent in making such interventions. Sir, the contribution of agriculture to the GDP is 24 per cent, whereas more than 74 per cent of the people, are dependent on agriculture. Unless you improve the productivity, improve the conditions of the farming community, which consists of a majority of our

population, there is going to be a social disorder and there is going to be chaos in the country. So, the need of the hour is to increase the productivity, which, in turn, needs all the inputs that agriculture needs. The inputs have to be provided at reasonable rates. So, the need of the hour is to encourage agriculture in this country.

Now, Sir, what is the subsidy we are giving? I do not know it exactly. There is a little confusion about the subsidy that is being given. I am not aware of the Government policy. What is the subsidy that we are giving? It is 6.5% of the GDP in agriculture. The subsidy that is being given by the Government for agriculture is 6.5% of the total GDP of the agriculture. It is very meagre.

It is very meagre. The developing countries are far more better than us. The developed countries like Japan and European Union are giving 35 to 40 per cent subsidy on fertilizers. *(Time bell)* Sir, I will finish shortly. I won't take much time of the House. My friend was very much agitated when he was speaking. He made a very eloquent speech about fertilizers as he was speaking out of anguish. I appreciate his concern. A delegation went to the Prime Minister, and the Prime Minister assured them. There should not be any shortage of fertilizer in any part of the country. After all, we have enshrined in the Constitution that there will be no regional imbalance and there will be no economic inequality. When the Prime Minister himself gave an assurance, I think it is worth consideration. The Minister has to ensure that the Prime Minister's assurance is fulfilled.

Sir, I would like to say that 216 lakh tonnes will not be sufficient. You have to double the capacity. I don't want to go into the details of disinvestment and privatisation, but when the units are sick, at least, you sell them to the private parties first, so that they will be made viable by pumping in more funds, by getting more appropriate technology which is more relevant and which can yield results, instead of closing these units and creating social disorder in the country. The outdated technology can be changed. I would like to inform the House that one private company has struck in the Krishna-Godavari Basin a single well which can produce 100 million cubic metre natural gas per day. They say, "If the Government of India comes forward to encourage us by providing proper investment climate and culture, we can supply gas to the entire country, and we can set up fertilizer plant also". So, the need of the hour is to increase productivity, which in turn necessitates consumption of more fertilizers. So, that aspect has to be taken into consideration. In order to achieve eight per cent growth rate, definitely, the need of the hour is to increase productivity.

श्री अजय मारू (झारखंड): माननीय उपसभाध्यक्ष महोदय, आपका आभारी हूँ कि इस कालिंग अटेंशन पर अपने कुछ विचार रखने का आपने अवसर दिया।

महोदय, मैं झारखंड राज्य से आता हूँ। अविभाजित बिहार में फर्टिलाइजर के दो यूनिट थे। विभाजन हो जाने के बाद एक यूनिट बरौनी की बिहार में रह गयी और दूसरी यूनिट जो फर्टिलाइजर कारपोरेशन आफ इंडिया की थी वह सिन्दरी में आ गयी। दुर्भाग्यवश अब दोनों यूनिट्स बंदी के कगार पर हैं और ऐसा निर्णय कैबिनेट ने लिया है।

महोदय, मैं आभारी हूँ माननीय सदस्य संजय निरुपम जी का जिन्होंने सिन्दरी खाद कारखाने के बारे में इतने तथ्य इस सभा में रखे। मैं उनकी बातों से सहमत भी हूँ। सिन्दरी खाद कारखाना देश में सबसे पुराने खाद कारखानों में से एक है और झारखंड की प्रमुख सार्वजनिक क्षेत्र की इकाई है। इसमें लगभग 2200 कर्मचारी कार्यरत हैं। अब इसके बंद हो जाने पर सिर्फ कर्मचारियों का ही नहीं बल्कि वहाँ पर जो बसे हुए व्यवसायी हैं उनके भविष्य पर भी प्रश्नचिह्न खड़ा हो गया है।

1992 से दो बार बी.आई.एफ.आर. ने उर्वरक मंत्रालय को जवाब देने का मौका दिया था कि इसको रिवाइव किया जाए पर उन्होंने जवाब नहीं दिया। जिस वक़्त इस कारखाने को बंद करने का नोटिस दिया गया, यह पूरी क्षमता में उत्पादन कर रहा था। यदि इसे एफ.सी.आई की अन्य इकाइयों से अलग कर दिया जाए तो यह नफे में चलने लगेगा। अन्य इकाइयाँ बंद हैं, जबकि एकमात्र यही इकाई उत्पादन कर रही है और कृषि के क्षेत्र में देश को आत्मनिर्भर बनाने में योगदान कर रही है। मैं आपके माध्यम से माननीय मंत्री जी से निवेदन करूँगा कि सिन्दरी खाद कारखाने को एफ.सी.आई की अन्य इकाइयों से अलग कर दिया जाए। यह घाटे में जो अभी चल रहा है, अगर अलग हो जाएगा तो इसे लाभप्रद बनाया जा सकता है।

कारखाने के कर्मचारियों को इसी 20 दिसम्बर तक वी.एस.एस. लेने का नोटिस दिया गया है और उन्हें क्वाटर्स खाली करने के लिए भी कहा गया है। जो कर्मचारी 15 दिन के अंदर वी.एस.एस. नहीं लेंगे, उन्हें क्वाटर खाली करने के लिए कहा जा रहा है। महोदय, फिलहाल यह नोटिस वापिस लिया जाना चाहिए और उन कर्मचारियों को एक वर्ष का समय और दिया जाना चाहिए जिसमें बिजली, पानी, आवास, अस्पताल एवं शिक्षा की सुविधा भी उन्हें उपलब्ध हो। महोदय, सिंदरी के व्यवसाइयों को भी जो जमीन लीज पर दी गयी है, उन्हें भी उसे खाली करने का नोटिस दिया गया है।

उपसभाध्यक्ष महोदय, कल ही सिंदरी कारखाना बचाओ समिति का एक प्रतिनिधि मण्डल झारखंड के मुख्यमंत्री से मिला था और उन से अनुरोध किया कि विधान सभा का एक विशेष सत्र बुलाकर इस विषय में एक प्रस्ताव पारित कर केन्द्र सरकार को भेजा जाए। अतः मैं माननीय मंत्री महोदय से अनुरोध करूँगा कि चूंकि 23 दिसम्बर से वहाँ सत्र आरंभ हो रहा है, तब तक इस विषय में कोई निर्णय न लिया जाए।

अंत में मैं मंत्री महोदय से यही अनुरोध करूँगा कि इन सब बातों को ध्यान में रखकर वहाँ के कर्मचारियों और व्यवसाइयों को कुछ और समय दिया जाए। धन्यवाद।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक): माननीय गवर्नर जी । आप दो मिनट में अपनी बात कह दीजिए ।

SHRI R.S. GAVAI (Maharashtra): Sir, I am very much thankful to you, you are kind enough to grant me the permission. I will be very brief.

Sir, looking at the issue relating to the Calling Attention Motion, this is not only limited to the closure of HFC and FCI, but it relates to the Indian economy, the agricultural economy, and that too the future of workers and farmers of the entire nation. Much has been said on these.

At the outset, I extend my full support to the views expressed by Shri Dipankar Mukherjee. Instead of repeating the points, Sir, I would like to draw your attention on one or two points. Many hon. Members have mentioned in the house that it may not amount to an assurance given on the floor of the House, but from whatever many hon. Members, including Shri Mukherjee, have spoken, it seems that the Prime Minister is of the opinion that since it relates to the agricultural economy of the country, he wants to develop regional balance by destroying the imbalance, and that he has assured, the decision would be reviewed.

My point is, before concluding the debate and listening to a negative reply by the hon. Minister, why not the Prime Minister intervene and inform us what the position is - because it is a matter of national importance. If the hon. Minister doesn't reply in line with the spirit of the assurance of the Prime Minister, then the subject would get closed down. My demand is, let the Prime Minister intervene in the debate and put forth his views. Let us find out whether the decision taken by the Ministry is in line with the spirit of the assurance given by the Prime Minister or not.

SHRI JIBON ROY (West Bengal): I want just half-a-minute, not more than that. *(Interruptions)* All political parties don't want their closure; all Chief Ministers don't want their closure. The Prime Minister too has said...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक): ये सब बातें आ गयी हैं । ...*(व्यवधान)*...

श्री जीवन राय : इसीलिए प्रधान मंत्री जी को आने दीजिए । *(Interruptions)* Don't close the issue. All Chief Ministers are against closure, all political parties, cutting across the party line, are against closure. The Prime Minister has said that one mill would be opened in each of the States. Even after that, are you going to close them? The entire nation is against closure. Why is the Minister closing it? *(Interruptions)*

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : अगर प्रधान मंत्री जी ने इस सदन में यह बात कही होती तब यह तर्क उचित था । ...**(व्यवधान)**... आप बैठिए । माननीय मंत्री जी । ...**(व्यवधान)**...

श्री सुखदेव सिंह ठिंडसा : माननीय उपसभाध्यक्ष जी, ऑनरेबल मੈम्बर्स जो कालिंग अटेंशन मोशन लाए हैं आज इस हाऊस में, उस पर चेयर ने उन्हें बहुत टाइम दिया और कम से कम दो घंटे सदस्य बोले । मैं ऑनरेबल मੈम्बर्स के जज्बात की कद्र करता हूँ, मैं भी उनकी जगह होता तो दुखी होता क्योंकि यह कुदरती बात है कि जिस स्टेट से कोई फैक्टरी बंद हो, कोई इंदारा बंद हो तो उनको दुख होता ही है । यह एक स्टेट की, दो स्टेट की या एक ईस्टर्न जोन की बात नहीं है, हिन्दुस्तान की सरकार सब कुछ देखकर फैसला करती है ।

जहां तक इन कम्पनियों का सवाल है, मेरे कई मित्रों ने कहा कि इनके बारे में कोई विचार नहीं किया गया । मैं कहना चाहता हूँ कि इन पर नई, 2001 में एक ग्रुप आफ मिनिस्टर्स बनाया गया था और उस दिन से ग्रुप आफ मिनिस्टर्स की मीटिंग्स हुईं, सब कुछ देखा गया कि ये चल सकती हैं या नहीं चल सकतीं और अगर चल सकती हैं तो कितनी इनकी कॉस्ट आफ प्रोडक्शन होगी, यह सब कुछ देखकर यह फैसला किया गया कि ये दोनों कम्पनियां नहीं चल सकतीं, इसलिए इनको बंद किया जाए । इसी समय कैबिनेट ने यह भी उसूलन तौर पर फैसला किया कि जब कोई नई गैस बेसड् कम्पनी आएगी तो वह भी, जहां से ये बंद हो रही हैं, उनको ही प्रेफरेंस दी जाएगी ...**(व्यवधान)**...

श्री नीलोत्पल बसु (पश्चिमी बंगाल) : बंद हो गया तो वह चालू कैसे होगा ? ..**(व्यवधान)**.. यह क्या बोल रहे हैं आप ? ...**(व्यवधान)**...

श्री सुखदेव सिंह ठिंडसा : मैं नई की बात कर रहा हूँ । ...**(व्यवधान)**...

श्री भारतेन्दु प्रकाश सिंहल : बंद हुआ तो क्या कभी चालू नहीं हुआ ? ...**(व्यवधान)**...

श्री दीपांकर मुखर्जी : आपकी सरकार रहेगी तो कुछ नहीं चलेगा, पार्लियामेंट भी बंद हो जाएगी । ...**(व्यवधान)**...

श्री जीवन राय : आप जरा मेहरबानी कीजिए ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : जीवन राय जी, आप जरा बैठेंगे । ...**(व्यवधान)**... सिंहल जी, आप भी बैठिए । ...**(व्यवधान)**... सिंहल साहब आप भी बैठिए । ...**(व्यवधान)**...

श्री दीपांकर मुखर्जी : हमें एक ही डिजीजन सुनना है कि यह रियू होगा या नहीं ? प्रधान मंत्री जी ने बोला कि रियू होगा । हमें यह बताइए कि रियू होगा या नहीं ? ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : जीवन राय जी, आप अपना आसन ग्रहण कीजिए । ...**(व्यवधान)**... पहले मंत्री जी को अपनी बात पूरी कर लेने दीजिए । ...**(व्यवधान)**...

3.00 p.m.

श्री सुखदेव सिंह ठिंडसा : उपसभाध्यक्ष जी, ऐसे तो मैं जवाब नहीं दूंगा जैसे ये जवाब मांगते हैं । ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री रमण शंकर कौशिक) : जीवन राय जी, आप आसन ग्रहण करें । ...*(व्यवधान)*...

(उपसभापति पीठासीन हुई)

श्री नीलोत्पल बसु : 8 कारखाने बंद हो रहे हैं, बीजेपी का कोई सदस्य नहीं बोला । ...*(व्यवधान)*...

उपसभापति : बीजेपी का सदस्य बोला है । ...*(व्यवधान)*...

SHRI SANGH PRIYA GAUTAM: Madam, Shri Ajay Maroo has spoken on behalf of the BJP...*(Interruptions)*...It is not correct to say that nobody has spoken from the BJP on this subject...*(Interruptions)*...He has requested not to close down the Sindri Fertilizer Unit.

उपसभापति : एक मिनट, दीपांकर जी बैठिए । ...*(व्यवधान)*... आप भी बैठिए । बैठ जाइए । प्लीज । ...*(व्यवधान)*... बैठिए तो । ...*(व्यवधान)*...

श्री दीपांकर मुखर्जी : किसने इसका विरोध किया ? ...*(व्यवधान)*...

श्री संघ प्रिय गौतम : मैडम, ...*(व्यवधान)*...

उपसभापति : संघ प्रिय जी, आप जरा चुप हो जाइए । Mr. Dipankar made a very good speech. He has made very good points. Now, listen to the Minister. ...*(Interruptions)*...By raising your voice you will, definitely, not going to get any reply...*(Interruptions)*...Let us listen the Minister...*(Interruptions)*...

SHRI NILOTPAL BASU: Madam, we are listening...*(Interruptions)*... But, the basic question is, whether the Government is going to review ...*(Interruptions)*... That is the moot question ...*(Interruptions)*...

श्री जीवन राय : मैडम, मेरा आपसे, चेयर से एक निवेदन है, जरा सुन लीजिए ।

उपसभापति : चेयर से क्या निवेदन है ?

SHRI JIBON ROY: Madam, it is a very sensitive issue. All the Members, sitting on this side and on that side of the House, have opposed the closure of the Company. The Prime Minister has given an assurance or commitment. Since he is not sitting here, I don't want to mention it here. But he spoke on something, and I was also present there. It is a universal opinion that these companies should not be closed.

I request you not to close the matter here. If this matter is closed, then, everything will be closed. You can give a direction that the matter may be kept open for discussion. Let the Prime Minister come here, because we want to hear the final word from him. The Minister's reply should not be considered as the final word. That is my submission to you, and I need your protection on this matter.

THE DEPUTY CHAIRMAN: I agree with you. You want the chapter to remain open for discussion, because it is a question concerning not only the workers but the farmers also. We all agree with you. I am sure, the Minister, who comes from a farmer's background, also understands this. Even if he replies now, the matter can be still discussed afterwards. You can always request the Prime Minister to come to Parliament with his final viewpoints. But, as the Minister has been assigned this Ministry, let him reply, then, you will have an idea on what he wants to say, and then you can put it before the Prime Minister. And let me also hear him, without any interruptions, so that I can protect your rights, and also protect the Minister's right to speak. ठीक है ना ? मंत्री जी, बोलिए ।

श्री सुखदेव सिंह ठिंडसा : मैडम, मैं कह रहा था कि कैबिनेट ने जब यह फैसला लिया तो यह फैसला भी किया कि जो गैस बेस्ड नए प्लांट आएंगे, अभी जिन स्टेट्स में उर्वरक प्लांट बंद हो रहे हैं, उन्हीं की प्रैफरेंस दी जाएगी । यह फैसला कैबिनेट ने उस वक्त लिया । इसके अलावा, जैसा कि आपने कहा कि दीपांकर जी ने काफी जोशीली बातें कहीं, वे मुझसे बात करते रहते हैं, वे मेरी कमेटी में भी हैं और मेरे दोस्त भी हैं ।

श्री दीपांकर मुखर्जी : हम नहीं आएंगे आपकी कमेटी में ... (व्यवधान)...

श्री सुखदेव सिंह ठिंडसा : हम फिर रख लेगे आपको ।

उपसभापति : इस बात पर झगड़ा क्यों कर रहे हो ? नहीं जाना है, तो मत जाना, तुम्हारी खुशी ।

श्री सुखदेव सिंह ठिंडसा : महोदया, ऑनरेबल मेंबर्स ने कहा कि सबसे पहले हमें किसानों का हित देखना है ताकि उनको कोई तकलीफ न आए । इसके बारे में मैंने अपनी स्टेटमेंट में कहा है कि किसानों को कभी भी इसकी शॉर्टेज नहीं होने दी जाएगी और एक ही कीमत पर सारे हिंदुस्तान में यूरिया मिलेगा.... (व्यवधान) ...

उपसभापति : सुनने तो दो, I will protect you. This is my promise to you.

श्री सुखदेव सिंह ठिंडसा : दूसरा मैंने यह महसूस किया, ऑनरेबल मेंबर्स भी हमसे मिले और हमने यह महसूस किया कि जब ये फैक्ट्रीज़ बंद होने जा रही हैं तो जिन वर्कर्स के बच्चे वहां पढ़ रहे हैं, हमने उन कंपनियों को कहा कि जितनी देर तक बच्चों का सत्र चलेगा,

उतनी देर तक किसी से मकान खाली नहीं कराया जाएगा, स्कूल चलेगा, डिस्पेंसरीज़ चलेगी। यह मैंने अपनी स्टेटमेंट में कहा है।

श्री जीवन राय : घर ले लीजिए, फैक्टरी दे दीजिए।

उपसभापति : सुन तो लीजिए, Mr. Jibon Roy, I know you are concerned about it. I have attended some functions with you. So, I know, you are involved with it. Mr. Minister, I think the real issue is not what I have heard here. It is not a question of the welfare of the workers, their children, their stay or electricity only. The question is this. In the Eastern States, whether in Bihar, Orissa or Jharkhand, where there are no gas pipelines, how are you going to start gas-based fertilizer companies? As long as you don't have infrastructure for that, how can you start these companies? If you close down these companies, what will happen to them? Once you have a gas-based fertilizer company, then, the same people can be employed there. There will be no problem. But, the point is, are you going to provide alternate industries there? That is the basic point.

श्री सुखदेव सिंह दिंडसा : मैडम, यह तो बंद हैं, उसमें कोई चल नहीं रही हैं। कोई 1992 से बंद है, कोई 1997 से बंद है, कोई 1999 से बंद है। यह तो प्रोडक्शन में है ही नहीं।

श्री दीपांकर मुखर्जी : यहां इंफ्रास्ट्रक्चर है तो फिर यह इंफ्रास्ट्रक्चर कब ...**(व्यवधान)** ... गैस मिलेगा तो कहां तैयार की जाएगा। ...**(व्यवधान)**...

THE DEPUTY CHAIRMAN: Mr. Dipankar, let him finish.

SHRI JIBON ROY: Madam, already, methane gas is available there. It will be marketed in a year or two...**(Interruptions)**..

THE DEPUTY CHAIRMAN: Just one minute. The hon. Minister is saying that if companies are not running, that means, they are closed. And, workers are still living there. They need money for household expenses. The Minister must have thought about some alternative arrangement. Let him reply...**(Interruptions)**... Let him reply.

SHRI NILOTPAL BASU: Madam, he should also explain that farmers of this country, wherever they are, will get fertilizer at the same price. Madam, we are switching over to the market economy. There will be no administrative price mechanism, and there will no freight subsidy. How will the farmers of the entire Eastern region...**(Interruptions)**...

SHRI SUKHDEV SINGH DHINDSA: There is a provision for that also.

THE DEPUTY CHAIRMAN: The Minister is trying to explain that. Let him explain.

श्री सुखदेव सिंह ठिंडसा : गवर्नमेंट के पास प्रोविजन है। मैडम, कोई ऐसी बात नहीं है।

श्री नीलोत्पल बसु : क्या प्रोविजन है, बतलाइए न।

उपसभापति : अभी सुनने तो दो। You can't interrupt like this. *...(Interruptions)...* I won't permit this kind of interruption. Let him complete.

श्री सुखदेव सिंह ठिंडसा : दीपांकर जी, जो आपने अपनी बात कही है वह ही सुनने को तैयार नहीं हैं।

उपसभापति : नहीं-नहीं, आप बोलिए।

श्री सुखदेव सिंह ठिंडसा : और दूसरे, जो कहा गया कि वी.एस.एस. दे रही है वह तो योल्वुंटर्री है। जिसने लेनी है वही लेगा, वह किसी पर दबाब से तो नहीं ली जा सकती। वह तो उनके फायदे के लिए की गई है कि उनको 5 से 7 लाख रुपया पर हैड मिलेगा।

THE DEPUTY CHAIRMAN: It is called 'Golden Handshake Scheme'.

श्री सुखदेव सिंह ठिंडसा : इसमें मैं नहीं समझता, यह तो वर्कर्स के फायदे की बात है। जब तक नई फैक्टरी नहीं आएगी तो वह पैसे लेकर अपना काम कर सकते हैं और जब आएगी तो उसमें आकर काम कर सकते हैं।

THE DEPUTY CHAIRMAN: Are you going to protect the interest of workers? I will close this debate here. Only two points need to be answered. Will there be a freight subsidy? Will the farmers get fertilizer at the same price?

SHRI NILOTPAL BASU: Madam, he cannot assure.

THE DEPUTY CHAIRMAN: Let him assure. Mr. Minister, how will you do it? This is the only point which has been left.

श्री सुखदेव सिंह ठिंडसा : अभी भी हम वैसे ही कर रहे हैं। यह तो नहीं है कि सारी स्टेट में है। जम्मू कश्मीर में भी दे रहे हैं, मणिपुर में भी दी है। सभी को एक ही रेट पर है। इसमें कोई रेट का फर्क नहीं है। जो किसान की बात कही थी, मैं किसान के फायदे की ही बात कह रहा हूँ कि जो पैसा इसमें बचेगा, अभी जो सिन्दरी की बात बहुत जोर से कही गई, वह बिल्कुल ठीक है, हमने सिन्दरी का सब कुछ देखा है। हमने कहा कि अगर रिबेट भी कर लिया जाए तो वह 13 हजार से कम फायदा नहीं कर सकेगा। लेकिन जो हम पॉलिसी बनाने जा रहे हैं वह दस हजार से ज्यादा हम नहीं देंगे। तीन हजार पर मीट्रिक टन फिर कमी होगी। तो उसका कोई फायदा नहीं होगा। फिर यह कहा कि प्राइवेट कम्पनी को कर रहे हैं। मैं जब से आया हूँ हमने इओआरओसीओ की रिकमंडेशंस पर ग्रुप प्राइसेज सिस्टम किया है और सबसे कहा है

कि दस हजार से ज्यादा हम किसी को नहीं देंगे। जो यह बंद हो रही है वहाँ तो 16 हजार, 17 हजार, 15 हजार कॉस्ट आ रही थी। जो बचेगा यह तो किसान के और कहीं काम आएगा इसके लिए ही मैं कह रहा हूँ। और दूसरा...(व्यवधान)...

THE DEPUTY CHAIRMAN: No, if it goes on like that, we will never complete the reply. First, let him finish....(Interruptions)... Let him finish...(Interruptions)... Please, let him finish...(Interruptions)...

SHRI PREM CHAND GUPTA: Madam, I want to put one question to him.

THE DEPUTY CHAIRMAN: Let him finish first....(Interruptions)...

SHRI PREM CHAND GUPTA: Unfortunately, Madam ... (Interruptions)...

श्री सुखदेव सिंह ढिंडसा : मैडम, जो...(व्यवधान)...

SHRI PREM CHAND GUPTA: Madam, Mr. Dhindsa is not understanding the basic problem. That is the problem.

उपसभापति : अभी नहीं।...(व्यवधान) ... अभी सुनने तो दीजिए।...(व्यवधान)...

SHRI JIBON ROY: He understands it, but he has some compulsions.

श्री प्रेम गुप्ता : अभी यह समझ नहीं रहे हैं, खुद किसान हैं यह।...(व्यवधान)...

THE DEPUTY CHAIRMAN: Don't you want to listen to him?

श्री प्रेम गुप्ता : यह जहाँ से आते हैं वह कृषि प्रधान प्रदेश है। उसके बावजूद भी यह समझ नहीं पा रहे हैं कि इसमें इश्यू क्या है।

श्री सुखदेव सिंह ढिंडसा : जो गुप्ता जी ने कहा वही हम कर रहे हैं।

उपसभापति : गुप्ता जी, जो आपने कहा वही कर रहे हैं। सुनिए।...(व्यवधान) ...

श्री सुखदेव सिंह ढिंडसा : जो प्रेम गुप्ता जी ने कहा है, वही कर रहे हैं। ... (व्यवधान)...

उपसभापति : गुप्ता जी जो आपने कहा है, वही कर रहे हैं। आप सुनिए।...(व्यवधान)...

श्री सुखदेव सिंह ढिंडसा : जो आप कह रहे हैं कि एफिसिएंट यूनिट को आप प्रमोट नहीं करते हैं। इसके लिए हमने एक पालिसी बनाई है। यह आपका ही पाइंट था। ... (व्यवधान)...

SHRI MANOJ BHATTACHARYA: Madam, ...

THE DEPUTY CHAIRMAN: No; no; please take your seat. ...*(Interruptions)*...

श्री प्रेम गुप्ता : मैडम, मंत्री जी उस बात का जवाब नहीं दे रहे हैं। ...*(व्यवधान)*...

उपसभापति : आप बोलने ही नहीं दे रहे हैं। आप बोलने देंगे तभी तो मंत्री जी जवाब दे सकेंगे, नहीं तो कैसे जवाब देंगे? ...*(व्यवधान)*...

श्री नीलोत्पल बसु : कैसे इसको protect करें? ...*(व्यवधान)*... मंत्री जी सबसिडी के बारे में कुछ नहीं बोल रहे हैं। ...*(व्यवधान)*... How will he protect freight subsidy in future? ...*(Interruptions)*...

उपसभापति : एक मिनट आप बैठिए। ...*(व्यवधान)*... He has not finished. ...*(Interruptions)*... Let him finish. ...*(Interruptions)*...

श्री प्रेम गुप्ता : डिंडसा साहब, मैं आपसे कुछ पूचना चाहता हूँ। यह आपसे ही संबंधित है। ...*(व्यवधान)*... Will you accede to my request? ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Guptaji, just one minute. Please take your seat. Have patience. Let him reply first. ...*(Interruptions)*...

श्री प्रेम गुप्ता : मैडम, यह नेशनल इंपॉर्टेंस का इश्यु है। ...*(व्यवधान)*...

THE DEPUTY CHAIRMAN: Please ...*(Interruptions)*... I am using the word 'please'. I hope you understand the meaning of 'please'...*(Interruptions)*... कृपया अपना स्थान ग्रहण कीजिए। मंत्री जी को बोलने दीजिए। ...*(व्यवधान)*...

श्री सुखदेव सिंह डिंडसा : मैडम, गुप्ता जी ने जो कहा है वह ठीक है। हम उसको ठीक रखेंगे। ज्यादा पैदा करने के लिए भी देंगे। लेकिन जो एफिसिएंट नहीं है उसको हम बंद इसीलिए कर रहे हैं कि वह एफिसिएंट नहीं है। यही उनका पाइंट था। दूसरा ...*(व्यवधान)*...

श्री प्रेम गुप्ता : मैडम, मेरा पाइंट कुछ और था। Madam, I am sorry, he is misrepresenting it. ...*(Interruptions)*... Madam, I raised a question in Parliament, in Rajya Sabha ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: But this is not a topic over 'Parliament'. ...*(Interruptions)*...

SHRI PREM CHAND GUPTA: The Question No. was 2092. It was on 16th March, 2001. ...*(Interruptions)*... My question was, "Whether it is a fact that having failed to update the subsidy norms for the fertiliser industry ...*(Interruptions)*..."

श्री सुखदेव सिंह डिंडसा : मैडम, एक प्रश्न कई मेम्बर्स ने उठाया है ...*(व्यवधान)*...

उपसभापति : अभी एक सेकेंड ...(व्यवधान)...

श्री प्रेम गुप्ता : मैडम, दस साल से इन्होंने सब्सिडी के नार्म्स चेंज नहीं किए हैं।
...(व्यवधान)...

श्री भारतेन्दु प्रकाश सिंहल : मैडम, ये किसकी अनुमति से बोल रहे हैं। यह रिकार्ड में नहीं जाना चाहिए। ...(व्यवधान)...

उपसभापति : देखिए सवाल यह है कि आपने भाषण किया, उस समय आपको मंत्री जी ने डिस्टर्ब नहीं किया। ...(व्यवधान)... पहले मंत्री जी की बात पूरी हो जाने दीजिए। अगर उसके बावजूद भी आपको कोई सेटिसफैक्शन नहीं है तो पार्लियामेंट के दरवाजे आज बंद नहीं हो रहे हैं, खुले हैं। मंत्री जी कहीं जा नहीं रहे हैं। मैं भी यहीं बैठी हूँ। अगर आप शांति से जवाब सुनेंगे तो मैं भी सुन पाऊंगी और जो मदद मैं आपकी करना चाहती हूँ वह भी मैं कर सकती हूँ। जब तक मैं नहीं सुनूंगी तब तक मैं आपकी मदद नहीं कर सकती हूँ। So, let me first hear him. If there is any dissatisfaction that still remains, that can be solved, that can be questioned. So, first listen to him: Please wait. ...(Interruptions)... I would request all of you to stick to your seats and not get up. ...(Interruptions)...

श्री सुखदेव सिंह ठिंडसा : थैंक्यू मैडम। ...(व्यवधान)... मैडम, रमा शंकर कौशिक जी ने कहा था कि स्टेटमेंट में दो लाख टन का इम्पोर्ट भी लिखा है, वह उनके लिए है जो मिक्स फर्टीलाइजर बनाते हैं। उन्होंने उसका इम्पोर्ट किया है और हमने उसे किसान को नहीं दिया है। इसको भी मैं स्पष्ट कर देता हूँ।

दूसरा सवाल जो कई मेम्बर्स ने उठाया है कि आप बाहर तो कर रहे हैं, ओमान में किया है, सस्ता मिल रहा है और 15 साल का कॉन्ट्रैक्ट है, गैस बैरुड है। अगर ऐसा यहाँ पर मिलेगा, जितनी मर्जी हो लगा लें। अगर इस रेट पर कोई देना चाहता है तो प्राईवेट कोई भी आकर दे सकता है। उसमें हमें क्या है। ...(व्यवधान)...

श्री भारतेन्दु प्रकाश सिंहल : आप हमें सुनने देंगे कि नहीं सुनने देंगे। हम जवाब सुनना चाहते हैं। ...(व्यवधान)...

श्री सुखदेव सिंह ठिंडसा : मैडम, विरुम्मी जी ने टास्क फोर्स की बात कही थी। ...(व्यवधान)... हमने कोल फार फर्टीलाइजर के लिए टास्क फोर्स बनाई थी। उसकी रिपोर्ट आई है कि वह हाई एश कंटेंट्स है, इसीलिए वह वायबल नहीं है। ...(व्यवधान)...

श्री भारतेन्दु प्रकाश सिंहल : मैडम, अगर ये जवाब नहीं सुनैंगे तो इन्हें क्या मिलेगा ?
...(व्यवधान)...

SHRI NILOTPAL BASU: Madam, I think there is no point. He is not going beyond the statement he has made. And, he is not in a position to explain as to how he will continue the freight subsidy in future. He is not in a position to explain how the Eastern region will get gas. ...(Interruptions)...

SHRI B.P. SINGHAL: Madam, this interruption should stop. ...*(Interruptions)*...

SHRI NILOTPAL BASU: Please sit down. ...*(Interruptions)*... Sit down. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: That is my job. ...*(Interruptions)*...

श्री नीलोत्पल बसु : बहुत हो गया। ...*(व्यवधान)*...

SHRI B.P. SINGHAL: Madam, this must stop. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Both the sides; please cool down. ...*(Interruptions)*... Cool down. ...*(Interruptions)*...

SHRI NILOTPAL BASU: This is a complete treachery against one particular region in the country. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Kindly let him reply.

SHRI NILOTPAL BASU: Madam, they are not trying to understand what kind of reaction will be there. *(Interruptions)*

उपसभापति : बैठिए, बैठ जाइए । ...*(व्यवधान)*.. सिंहल जी, आप भी जरा चुप हो जाइए, मैं मंत्री जी को प्रोटैक्ट कर रही हूँ ।

श्री सुखदेव सिंह ठिंडसा : महोदया, मैंने अपनी स्टेटमेंट में लिखा है कि हिन्दुस्तान में एक रेट पर देंगे । और आप क्या चाहते हैं ?

उपसभापति : ठीक है । अब हो गया । मंत्री जी कह रहे हैं कि एक रेट पर देंगे । बात खत्म हो गयी । मंत्री जी, आपका भाषण खत्म हो गया है ।

श्री सुखदेव सिंह ठिंडसा : और कुछ नहीं है इसलिए मैं यह कहता हूँ ...*(व्यवधान)*...

उपसभापति : ठीक है । बस अब जवाब हो चुका है । ...*(व्यवधान)*...

SHRI NILOTPAL BASU: Madam, I seek your protection. The Minister has not spoken a single word beyond what he has said in his statement. Since we had a discussion on this point with the Prime Minister, we demand that the Prime Minister should come and clarify the points we raised here.

उपसभापति : ठीक है । अब हो गया ।

श्री नीलोत्पल बसु : कैसे आने वाले दिनों में सभिसिडी चालू रहेगी ? कोई जवाब नहीं है । कैसे गैस मिलेगी, कोई जवाब नहीं है ? क्या बात है ? क्यों गलत बोल रहे हैं ? ...*(व्यवधान)*...

श्री जीवन राय (पश्चिमी बंगाल) : अभी बिहार और बंगाल का गैस आ गया है।
...(व्यवधान)...

श्री नीलोत्पल बसु : थोड़ा ही रह सकते हैं यहां पर। यह ...(व्यवधान)... तैयार करने का तरीका है आपका।

श्री दीपांकर मुखर्जी : मैं नीतीश कुमार जी को बोल रहा हूं। ...(व्यवधान)...

श्री नीलोत्पल बसु : प्रधान मंत्री जी को आना पड़ेगा। ...(व्यवधान)...

श्री दीपांकर मुखर्जी : इतिहास इस बात का साक्षी रहेगा। ...(व्यवधान)... याद कीजिए ...(व्यवधान)... आज जो आपने कहा है ...(व्यवधान)...

SHRI NILOTPAL BASU: We are not going to accept this. In protest we walk-out. (Interruptions)*

(At this stage some hon. Members left the Chamber.)

THE DEPUTY CHAIRMAN: Nothing is going on record. Now everything is over. We are now going to take the next item -- the Indian Evidence (Amendment) Bill.

श्री राजीव शुक्ल (उत्तर प्रदेश) : हिन्दुस्तान फर्टीलाइजर के संबंध में पूछना चाहता हूं।

उपसभापति : अभी कुछ नहीं पूछिए। हिन्दुस्तान फर्टीलाइजर बंद हो गया है।
...(व्यवधान)...

श्री राजीव शुक्ल : महोदया, मैं ...(व्यवधान)...

THE DEPUTY CHAIRMAN: Everything is over now. If you also want to walk out, please do that. Now, we have closed that chapter. If you want you can discuss it with the Minister in the Lobby. आप बाहर लॉबी में पूछ लीजिए। ..(व्यवधान)..

श्री राजीव शुक्ल : बाहर पूछने का क्या फायदा है ? महोदया, मैं भी वॉक आउट करता हूं।

(तत्पश्चात् माननीय सदस्य सदन त्यागकर चले गये।)

THE DEPUTY CHAIRMAN: We have now to take up Legislative Business that we have.

We have a Bill for introduction.

*Not recorded.